

Report of the Joint Committee in compliance with the order dated. 04.08.2021, 03.09.2021, 29.09.2021 & 09.11.2021 issued by the Hon'ble National Green Tribunal in the matter of O.A. No.103/2020

1. Back Ground:-

The allegation in this application is regarding the proposed power loom in the "Mixed Residential Use Zone" by 4th respondent in Tharamangalam Village of Salem District in violation of the zone regulations under the Town and Country Planning Act, 1971. According to the applicant, as per the Town and Country Planning Act, 1971 in the approved Town Planning Plan, the proposed area is shown as mixed zone where establishment of power loom is not permissible. Also, there are residential houses and Educational Institutions nearby and even on account of the existence of some power looms which were functioning in that area, lot of noise pollution is being caused affecting the health of the people. It is understood that overlooking the guidelines and regulations, the authorities have illegally granted permission and on that basis he is trying to establish a power loom in the disputed area. If this is allowed to come, then the people of the locality will be further affected.

The applicant filed the application seeking the following reliefs:-

- a. *Direct the respondent to shift the proposed power loom industry being established at S. No. 1602A1B of Tharamangalam Village to any other area with appropriate zone classification under the Town and Country Planning Act, 1971.*
- b. *Issue an order of permanent restraining the 3rd respondent from providing electricity connection to industries located in residential areas, including disconnection of the electricity connection if any provided to the 4th respondent.*

The Hon'ble National Green Tribunal (SZ), Chennai in the matter of Original application No. 103/2020 filed by Thiru.S.Sakthivel against the Power Looms located in Tharamangalam, Omalur Taluk, Salem District passed an order dated 04.08.2021 in para 8 & 9 that (Annexure I)

"The learned counsel appearing for the applicant also submitted that the committee has not considered about the noise pollution that is being caused on account of operation of the power looms in the residential area, but they have only shown the average sound level which will not show the real state of affairs. So, direction will have to be given to the committee to conduct sound level test to ascertain as to whether there was any violation of standard prescribed in respect of sound that can be emanated from the power looms and record the actual sound level noted at the time of inspection, instead of giving average.

Considering the submission made by the counsel for the applicant, we direct the committee

To inspect the area in question again and conduct sound level test and submit a report showing the actual recording of noise during the time of inspection, instead of giving an average noise level as has been done in the earlier report.

They are also directed to conduct noise level test in several areas including residence of the applicant and other sensitive areas like hospitals, schools (if any) nearby and conduct test as per the existing norms and submit a report showing the result instead of providing the average result thereby it may not be possible to understand what is the actual sound level generated on account of the operation of the units at each interval of time at different locations during day time and night time, if they are working during night time as well.”

In compliance of the above, the Chairman, Tamil Nadu Pollution Control Board, Chennai constituted a Committee comprising of the following officials.

| Sl.No | Committee Members | |
|-------|--|-------------------|
| 1. | The District Collector, Salem. | Member |
| 2. | Scientist, Central Pollution Board, Chennai. | Member |
| 3. | District Environmental Engineer, Tamil Nadu Pollution Control Board, Salem. | Member / Convener |
| 4. | Assistant Director(Lab), Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board, Salem District. | Member |

2. Compliance of the terms and reference

I. Ambient Noise survey has to be taken at different point of time.

Ambient Noise survey has been carried out in residential area, commercial area, mixed area and silence zone from 13/10/2020 to 17/10/2020. 24 hours continuous Noise monitoring has been carried out during day time (10 – 12 samples) and Night time (4 – 5 samples) from Ward No. 1 to Ward No. 18 (all the wards) with 30 minutes sampling frequency.

The Ambient Noise level survey details is submitted vide **Annexure-II**.

The consolidated day and Night monitoring data in different locations and different time are tabulated below.

3. Status of Ambient Noise Level in Tharamangalam Town

Ambient noise level measurement was carried out at 27 locations covering 16 Residential, 4 commercial/mixed, 4 silence zones and 3 locations at source which are all falls within the region from Ward No.; 1 to 18 of the Tharamangalam Town Panchayat, Salem District during October 13-18th, 2020. As the streets are narrow, the measuring instruments are placed at free space keeping at least one meter free distance all around the microphone so as to avoid influences of other sources and hindrance of free measurement in accordance with the monitoring protocol. The equivalent sound pressure level (Average – Root Mean Square) values of 30 minutes intervals were recorded and computed for day and night average at each location. Day time monitoring was carried out from 6 am to 10pm for 16 hours and night time monitoring was carried out from 10pm to 6am for 8 hrs. The parameters measured during the day time and night time averages were computed as Leq, Lmin, Lmax, L10, L50 & L90 in dB(A), which are depicted in the table.

The average Ambient Noise level, Leq at the applicant residence was 54.94 dB (A). Though it is within limit, some time it exceeded the limit. Noise level was 37.13 dB (A) during night time which is well within the limit of 45dB (A).

However the average Ambient Noise level is slightly more than the prescribed limit in residential area in Tharamangalam area.

3.a) Status of Ambient Noise Level in Tharamangalam Town – Residential area

I. Ambient Noise Level Monitoring report is tabulated below. (During day time)

| Sl. No | Ward | Date of survey | L _{eq} | L _{min} | L _{max} |
|--------|---------------------------|----------------|-----------------|------------------|------------------|
| 1. | 1 st ward | 14.10.2020 | 53.1 | 41.8 | 99.5 |
| 2. | 2 nd ward (i) | 14.10.2020 | 54.25 | 41.4 | 89.6 |
| 3. | 3 rd ward | 15.10.2020 | 63.36 | 42.4 | 102.1 |
| 4. | 4 th ward(i) | 13.10.2020 | 52.69 | 36.7 | 76.4 |
| 5. | 5 th ward | 13.10.2020 | 49.87 | 39.0 | 82.2 |
| 6. | 6 th ward | 15.10.2020 | 59.43 | 40.1 | 92.0 |
| 7. | 7 th ward | 16.10.2020 | 46.56 | 35.8 | 56.8 |
| 8. | 9 th ward | 15.10.2020 | 66.17 | 48.7 | 107.4 |
| 9. | 11 th ward | 17.10.2020 | 43.94 | 36.2 | 78.5 |
| 10. | 13 th ward | 14.10.2020 | 55.27 | 42.3 | 88.4 |
| 11. | 14 th ward | 13.10.2020 | 49.43 | 36.6 | 95.8 |
| 12. | 15 th ward(i) | 13.10.2020 | 51.57 | 37.9 | 95.4 |
| 13. | 16 th ward(ii) | 14.10.2020 | 68.86 | 55.8 | 94.7 |
| 14. | Jalakandapuram GRV | 13.10.2020 | 72.44 | 44.1 | 94.5 |
| 15. | Milakaikaranur | 13.10.2020 | 63.97 | 55.8 | 94.7 |
| 16. | Sakthivel House | 14.10.2020 | 54.94 | 44.2 | 80.6 |

*In side the power loom within 1m from the source

II. Ambient Noise Monitoring report is tabulated below - (During Night time)

| Sl.No | Ward | Date of survey | L_{eq} | L_{min} | L_{max} |
|-------|--------------------------|----------------|----------|-----------|-----------|
| 1. | 1 st ward | 14.10.2020 | 54.05 | 48.3 | 80.6 |
| 2. | 2 nd ward (i) | 14.10.2020 | 53.08 | 43.4 | 83.6 |
| 3. | 3 rd ward | 15.10.2020 | 44.13 | 36.4 | 83.8 |
| 4. | 4 th ward(i) | 13.10.2020 | 45.53 | 41.8 | 76.6 |
| 5. | 5 th ward | 13.10.2020 | 47.97 | 40.7 | 89.5 |
| 6. | 6 th ward | 15.10.2020 | 43.75 | 34.5 | 83.8 |
| 7. | 7 th ward | 16.10.2020 | 63.09 | 43.2 | 90.2 |
| 8. | 9 th ward | 15.10.2020 | 55.46 | 41.2 | 93.0 |
| 9. | 11 th ward | 17.10.2020 | 60.12 | 46.7 | 88.5 |
| 10. | 13 th ward | 14.10.2020 | 48.79 | 40.2 | 90.8 |
| 11. | 14 th ward | 13.10.2020 | 57.41 | 37.6 | 87.9 |
| 12. | 15 th ward(i) | 13.10.2020 | 51.67 | 37.9 | 88.6 |
| 13. | Sakthivel House | 14.10.2020 | 37.13 | 31.4 | 67.6 |

3.b) Status of Ambient Noise Level in Tharamangalam Town – Commercial area**I. Ambient Noise Level Monitoring report is tabulated below. (During day time)**

| Sl. No | Ward | Date of survey | L_{eq} | L_{min} | L_{max} |
|--------|---------------------------|----------------|----------|-----------|-----------|
| 1. | 2 nd ward (ii) | 16.10.2020 | 65.84 | 46.8 | 100.3 |
| 2. | 8 th ward | 16.10.2020 | 81.15 | 59.6 | 117.4 |
| 3. | 17 th ward | 16.10.2020 | 83.56 | 61.9 | 117 |

*In side the power loom within 1m from the source

II. Ambient Noise Monitoring report is tabulated below - (During Night time)

| Sl.No | Ward | Date of survey | L_{eq} | L_{min} | L_{max} |
|-------|---------------------------|----------------|----------|-----------|-----------|
| 1. | 2 nd ward (ii) | 16.10.2020 | 63.53 | 43.7 | 83.3 |
| 2. | 8 th ward | 16.10.2020 | 78.47 | 56.0 | 113.3 |
| 3. | 17 th ward | 16.10.2020 | 79.68 | 56.0 | 118.4 |

3.C) Status of Ambient Noise Level in Tharamangalam Town – Silence Zone**I. Ambient Noise Level Monitoring report is tabulated below. (During day time)**

| Sl. No | Ward | Date of survey | L_{eq} | L_{min} | L_{max} |
|--------|--------------------------|----------------|----------|-----------|-----------|
| 1. | 10 th ward | 14.10.2020 | 57.36 | 43.0 | 92.3 |
| 2. | 16 th ward(i) | 18.10.2020 | 56.63 | 41.9 | 93.6 |
| 3. | 18 th ward | 13.10.2020 | 49.06 | 40.5 | 83.5 |

*Inside the power loom within 1m from the source

II. Ambient Noise Monitoring report is tabulated below - (During Night time)

| Sl.No | Ward | Date of survey | L_{eq} | L_{min} | L_{max} |
|-------|--------------------------|----------------|----------|-----------|-----------|
| 1. | 10 th ward | 14.10.2020 | 48.9 | 40.5 | 91.4 |
| 2. | 16 th ward(i) | 17.10.2020 | 42.86 | 25.9 | 84.8 |
| 3. | 18 th ward(i) | 13.10.2020 | 49.62 | 40.1 | 108 |

4. Ambient Noise level at different distances from a power loom.

| Sl. No | Distance " M " | Mr.Murugesan power loom (ward-16) dB(A) L_{eq} | Thiru.Sekar ward-18 dB(A) L_{eq} |
|--------|----------------|---|---------------------------------------|
| 1. | 10mts | 84.1 | 67.0 |
| 2. | 20 mts | 70.7 | 64.5 |
| 3. | 30mts | 64.4 | 56.9 |
| 4. | 40mts | 58.4 | 50.0 |
| 5. | 50mts | 64.3 | 45.2 |
| 6. | 60mts | 60.0 | 42.7 |
| 7. | 70mts | 57.8 | 39.0 |

The above result reveals that the Noise level is less at the distance of 100m from a power loom. Hence, it is concluded that power looms can be permitted/allowed to operate with proper Noise control measures at a distance of 100m away from a residential house (approved / Not approved).

Ambient Noise level in vicinity of complainant residence

The complainant reported about 8 Nos. of power looms located nearby to his residence. Hence, Ambient Noise Level survey were carried out at three locations and the results are tabulated below

| Sl.No | Name and address of the power loom | Date of survey | Ambient Noise level, L_{eq} dB(A) | | Remarks |
|-------|--|----------------|-------------------------------------|--------------|---|
| | | | Idle | In operation | |
| 1 | M/s.N.Selvaraj Power loom,6/3-2 Kaatu Velayadudha Mudali Sandhu, Tharamangalam | 27.01.2021 | 53.6 | 69.3 | The ANL survey was carried out at distance of 10m from the power loom |
| | | | | 70.0 | |
| | | | | 68.9 | |
| | | | | 74.3 | |
| | | | | 75.9 | |
| | | | | 76.4 | |

| | | | | | | |
|----|---|---|------------|------|------|---|
| 2. | I. | M/s.A.Selvaraj power loom, | 03.02.2021 | 48.2 | 68.6 | The ANL survey was carried out at distance of 6m from the power loom |
| | II. | M/s.Muthulingam Power loom | | | 65.4 | |
| | III. | M/s.A.Gnanaprak asam Power loom Kaatu Velayadudha Mudali Sandhu, Tharamangalam | | | | |
| 3 | I. | M/s.Rukumani power loom | 03.02.2021 | 48.6 | 52.8 | The ANL survey was carried out at distance of 2m from the power loom |
| | II. | M/s.Dhanabagiyam power loom, Tharamangalam | | | 53.0 | |
| | | | | | 57.2 | |
| | | | | | 54.6 | |
| 4 | M/s.P.Manoharen Power loom, | | 23.02.2021 | 55.6 | 62.4 | The ANL survey was carried out at distance of 2m from the power loom |
| | | | | | 57.3 | |
| 5 | M/s.Madhulingam Power loom, | | 23.02.2021 | 53.3 | 68.2 | The ANL survey was carried out at distance of 2m from the power loom |
| 6 | M/s.Kuberan Power loom, 6 th ward, Tharamangalm | | 23.02.2021 | 44.6 | 65.1 | The ANL survey was carried out at distance of 8m distance from the power loom |
| | | | | | 67.2 | |
| | | | | | 64.2 | |

The Noise Pollution (Regulation and Control) Rules, 2000, Clause 7(1) as follows:

"A person may, if the noise level exceeds the ambient noise standards by 10 dB(A) or more given in the corresponding columns against any area/zone (or, if there is a violation of any provision of these rule regarding restrictions imposed during night time), make a complaint to the authority".

The noise level standards permitted and allowable limits (as per Noise Pollution (Regulation and Control) Rules, 2000) limited upto is given below:

| Sl.No | Ambient Noise Level Standards for Residential Zone | As per allowable limit by Noise pollution (Regulation and control Rules, 2000) |
|-------|--|--|
| 1. | 45 (Night time) | 55 (Night time) |
| 2. | 55 (Day time) | 65 Day time) |

The above Ambient Noise Level Measured around the Complainant residence reveals that the noise level exceeds the ambient noise level standards by 10 dB(A) or more around the 7 Nos of Power looms such as M/s. Selvaraj power loom, M/s. Gnanaprakasam power loom, M/s. Kuberan power loom M/s: P.Manoharan power loom, M/s. Madhu power loom, M/s. A. Muthulingam power loom and M/s. N.Selvaraj power loom Tharamangalam.

5. Ambient Noise level with PVC strip curtain at power loom.

In order to reduce Noise in Ambient, a strip curtain provided in two units and measured Noise reduction level as tabulated below. There is reduction of Noise level of 5 to 7 dB(A).

| Sl. No | Place | Ward-16 | |
|--------|----------------------|---|--|
| | | Without PVC strip curtain dB(A) Average Leq | With PVC strip curtain dB(A) Average Leq |
| 1. | Thirumurugan ward-16 | 65.01 | 60.64 |
| 2 | 4 th ward | 56.38 | 49.03 |

The above result shows that the strip curtain in the door opening helps to reduce the Noise level of around 6dB(A). Hence, curtain made of good absorption material is recommended as Noise control measures by the committee. Number of plastic layers may be increased in such a way that the incremental noise due to power loom on Ambient Air at the boundary of public place shall not exceed 10dB(A).



6. Conclusion

1. Most of the power looms are being operated by the house owner and his family themselves. No labour is engaged. Power looms are used as their residence too. One or two persons are operating a power loom. The investment will be one or two lakhs for a power loom.
2. Free power supply has been effected by the Govt. of Tamil Nadu to the power loom units in Tamil Nadu. Each power loom can avail 750 units once in two months.
3. The Assistant Engineer, TANGEDCO, Tharamangalam furnished the list of 1797 Nos. of power looms in Tharamangalam Town.
4. The 24 hours continuous Ambient Air quality survey was carried out at four places on 13/10/2020, 15/10/2020 & 17/10/2020. The Test Report reveals that the parameters such as particulate matter, Sulphur dioxide and Nitrogen dioxide are well within the prescribed limits.
5. The Average Ambient Noise level is slightly more than prescribed limit in residential area since the Noise Pollution (Regulation and Control) Rules 2000 Permits up to 10dB(A) allowance or exceedance from the ambient noise standards.
6. The Ambient Noise level, Leq at the applicant residence was 54.94 and 37.13 dB (A) during day and night time respectively. The prescribed standard is 55.0 & 45.0 dB (A) in day and night time respectively.
7. As per the Ambient Noise level report, the average Ambient Noise level is slightly more than the prescribed limit in residential area in Tharamangalam area.
8. The Noise level can be controlled by providing a strip curtain to control 5 to 7 d(B)A.
9. Power loom can be established with proper Noise control measures at a distance of 100m away from a residential house. At present, there is no siting criteria for siting up of power looms.
10. To following guidelines can be considered by the TNPCB;
 - i. A new power loom shall obtain plan approval and consent to establish from the Tamil Nadu Pollution Control Board
 - ii. New power loom shall not locate within 100M from approved / non approved residence, layouts, NH/SH, educational institutions, hospitals and public worship places.
 - iii. There should be at least 200 m distance in between two power looms.
11. TANGEDCO shall not sanction power supply to the power looms without prior plan approval from local body and consent orders from the Tamil Nadu Pollution Control Board.

12. Show cause notice have been issued to following units and also letting out Noise more than the prescribed time. Further action will be taken by the Board on receipt of the reply from the power looms. Copy of the show cause notices are attached. (Annexure III)

1.M/s. Selvaraj power loom,

2.M/s. Gnanaprakasam power loom,

3.M/s.Kuberan power loom

4.M/s.P.Manoharan power loom

5.M/s.Madhu power loom and

6.M/s. A.Muthulingam power loom,

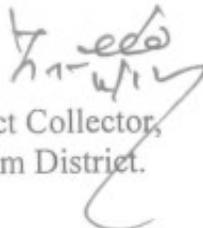
7.M/s.N.Selvaraj power loom

7. **Remedial measures and recommendation for the existing power loom (Existing means installed on or before 26/03/2020 in Tharamangalam Town)**

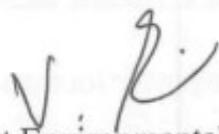
1. The power looms should be operated in between 6 A.M to 6 P.M in Tharamangalam Town area.
2. The power loom shall not enhance their capacity by adding more looms or any means without obtaining consent of the Board.
3. TANGEDCO should not effect additional power load to the existing power loom in Tharamangalam area. The Superintending Engineer, TANGEDCO, Mettur Salem District should issue necessary instruction in this regard.
4. The Executive officer, Selection Grade Town Panchayat, Tharamangalam shall not issue any permission / plan approval for the expansion activities for the existing power looms.
5. All the existing power looms shall provide adequate noise control measures at the doors and windows to reduce Ambient Noise Level within three month time and the compliance report shall be submitted by the Executive officer, Selection Grade Town Panchayat, Tharamangalam to the TNPCB.
6. TANGEDCO can impose fine if any unit operates after 6 P.M.
7. Utmost care shall be taken in maintenance of the power looms in good working condition so as to minimize the noise generation at bare minimum.
8. TNPCB shall impose Environmental Compensation as per the Executive Officer, SGTP, Tharamangalam recommendation. if the existing power loom units fail to provide strip curtain at the door openings within three months.
9. The Executive Officer, Selection Grade Town Panchayat, Tharamangalam shall monitor the operation time of the power loom and the strip curtain made of good adsorption material installation. If there is any violation in this regard, action should be initiated against the power loom including seizure of raw materials and products etc.,

For the Proposed power loom units in Tharamangaam Town

1. A new power loom shall obtain plan approval and consent order from the Tamil Nadu Pollution Control Board in Tharamangalam Town area.
2. New power loom shall not locate within 100M from approved / non approved residential, layouts, NH/SH, educational institutions, hospitals and public worship places in Tharamangalam Town area.
3. There should be at least 200 m distance in between two power looms.
4. TANGEDCO shall not effect power supply to the power looms which have not obtained plan approval from local body and consent orders from the Tamil Nadu Pollution control Board in Tharamangalam Town area.


District Collector,
Salem District.


Scientist - C,
Central Pollution Board,
Chennai.


District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Salem.


Assistant Director(Lab)
Advanced Environmental Laboratory,
Tamil Nadu Pollution Control Board,
Salem.

Item No.9:

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No. 103 of 2020 (SZ)

(Through Video Conference)

IN THE MATTER OF:

S. Sakthivel
S/o. P.K. Subramaniam
Aged about 45 years,
P.K.S. Building, Kattuvelayutham Mudali Street,
Ward - 6, Tharamangam Post,
Salem District.



सत्यमेव जयते
Versus

...Applicant(s)

The District Environment Engineer,
Tamil Nadu Pollution Control Board,
Siva Tower, No.1/276, Meyyanur Main Road,
Salem and others.

...Respondent(s)

Date of hearing: 04.08.2021.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE MR. Dr. K. SATYAGOPAL, EXPERT MEMBER

For Applicant(s):

Mr. Yogeshwaran.

For Respondent(s):

Mr. C. Kasirajan through
Mr. M.K. Ajith Kumar for R1.
Dr. D. Shanmuganathan for R2.

ORDER

1. As per order dated 26.03.2021, this Tribunal had considered the report submitted by the Joint Committee signed by two members with date 24.03.2021 and e-filed on 25.03.2021 which was extracted in Para 3 of the order and also considered the report submitted by the District Collector signed with date 22.03.2021, e-filed on 25.03.2021 which was extracted in Para 4 of the order and then, passed the following order:-

5. Even on the last hearing date, it was noticed that notice sent to the 4th respondent was returned with an endorsement as 'no such addressee' and fresh notice was ordered to the 4th respondent in the correct address and the applicant was directed to take steps to complete the service on the 4th respondent. But the applicant has not taken any steps to send notice to the 4th respondent as directed by this Tribunal.

6. When this was pointed out, the learned counsel who represented the counsel for the applicant submitted that she will take steps to complete the service by taking further steps immediately.

7. The applicant is directed to comply with the direction of producing necessary requisite to send notice to the 4th respondent within a week along with postal cover and necessary postal stamps, so as to enable this Tribunal to send notice to the 4th respondent through Tribunal which is required for the purpose of ensuring the service on the respondent in order to proceed against them, if they did not appear before this Tribunal.

8. The learned counsel appearing for the applicant wanted time to file their objection to the committee report as well as to the District Collector report.

9. So considering the circumstances, we feel that time can be granted to the applicant to file their objections, if any, to the committee report and also to the District Collector report as referred

to above on or before 30.04.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules."

2. The case was originally posted to 30.04.2021 for consideration of report and objections (if any) to the committee report and appearance of 4th respondent.
3. Thereafter, the matter has been adjourned from time to time by notification and lastly, it was adjourned to today by notification dated 12.07.2021.
4. When the matter came up for hearing today through Video Conference, Mr. A. Yogeshwaran represented the applicant. Mr. C. Kasirajan through Mr. M.K. Ajith Kumar represented 1st respondent, Dr. D. Shanmuganathan represented 2nd respondent.
5. The learned counsel who represented the 3rd respondent earlier submitted that there is a change of counsel for the 3rd respondent and so they are not able to appear today for them.
6. Considering the circumstances, we feel that some time can be granted to the 3rd respondent to engage new counsel and submit their statement (if any) in the matter.
7. Though there was a direction to take steps to send notice to the 4th respondent whose notice has been returned with endorsement as no such addressee, no steps have been taken by the applicant. When this

was pointed out, the learned counsel appearing for the applicant submitted that he will take steps immediately.

8. The learned counsel appearing for the applicant also submitted that the committee has not considered about the noise pollution that is being caused on account of operation of the power looms in the residential area, but they have only shown the average sound level which will not show the real state of affairs. So, direction will have to be given to the committee to conduct sound level test to ascertain as to whether there was any violation of standard prescribed in respect of sound that can be emanated from the power looms and record the actual sound level noted at the time of inspection, instead of giving average.
9. Considering the submission made by the counsel for the applicant, we direct the committee to inspect the area in question again and conduct sound level test and submit a report showing the actual recording of noise during the time of inspection, instead of giving an average noise level as has been done in the earlier report. They are also directed to conduct noise level test in several areas including residence of the applicant and other sensitive areas like hospitals, schools (if any) nearby and conduct test as per the existing norms and submit a report showing the result instead of providing the average result thereby it may not be possible to understand what is the actual sound level generated on account of the operation of the units at each interval of time at different

locations during day time and night time, if they are working during night time as well.

10. They are directed to submit the further report to this Tribunal on or before 03.09.2021 by e-filing in the form of Searchable PDF/ OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.

11. In the meantime, the applicant is directed to take steps to serve notice on the 4th respondent and produce necessary requisite before this Tribunal within three days showing the correct address so as to enable this Tribunal to send notice through Tribunal and also to ensure service on them.

12. The Registry is directed to communicate this order to the members of the committee and also to the official respondents by e-mail immediately so as to enable them to comply with the direction.

13. For return of notice (4th respondent), completion of pleadings and consideration of further report, post on 03.09.2021.

Sd/-

.....J.M.
(Justice K. Ramakrishnan)

Sd/-

.....E.M.
(Dr. K. Satyagopal)

O.A. No.103/2020,
04th August, 2021. Mn.

Item No.01:

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 103 of 2020 (SZ)

(Through Video Conference)

IN THE MATTER OF:

S. Sakthivel

...Applicant(s)

With

The District Environment Engineer,
The Tamil Nadu Pollution Control Board,
and others.

...Respondent(s)

Date of hearing: 09.11.2021.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE DR. K. SATYAGOPAL, EXPERT MEMBER

For Applicant(s):

Mr. A. Yogeshwaran.

For Respondent(s):

Mr. S. Sai Satya Jith for R1

Dr. D. Shanmuganathan for R2

Mr. Vijay Meghanath for R3.

Mr. V. Elangovan for R4

ORDER

1. The above case has been posted to today for return of notice on 4th respondent, completion of pleadings and also for consideration of further report. The 4th respondent had entered appearance through their counsel. Service Complete.
2. The learned counsel appearing for first respondent/the Tamil Nadu

Pollution Control Board (TNPCB) submitted that they have conducted the Ambient Air Quality (AAQ) Survey as directed by this Tribunal in the previous order and certain violations were found and notices have been issued. If some time is granted, they may be able to file the report to this Tribunal.

3. The counsel appearing for the 4th respondent also wanted to file their independent statement regarding the allegations made in the application and also in respect of action said to have been taken by the Tamil Nadu Pollution Control Board (TNPCB) against them.
4. The above respondents are directed to submit the further report as well the written statement on or before 29.11.2021 by e-filing in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF along with necessary hard copies to be produced as per rules.
5. The Registry is directed to communicate this order to the official respondents especially to the Tamil Nadu Pollution Control Board (TNPCB) for their information and also for compliance of the direction.
6. For completion of pleadings and also for consideration of further report, post on 29.11.2021.

Sd/--

.....J.M.
(Justice K. Ramakrishnan)

Sd/--

.....E.M.
(Dr. K. Satyagopal)

O.A. No.103/2020,
09.11.2021, Sr.

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|------------|------------------|--------------|
| Location | 1st Ward | Land use pattern | Residential |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA-CBE | Latitude | 11° 41'42" N |
| | | Longitude | 77° 58'35" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 57 | 10/14/2020 10:57:34 AM | 10/14/2020 11:34:05 AM | 0000:36:32 | 54.1 | 46.9 | 91.2 | 61.1 | 58.4 | 52.5 |
| 2 | 59 | 10/14/2020 12:11:54 PM | 10/14/2020 12:41:56 PM | 0000:30:03 | 51.3 | 45.6 | 83.1 | 55.9 | 52.4 | 50.6 |
| 3 | 61 | 10/14/2020 1:40:40 PM | 10/14/2020 2:12:35 PM | 0000:31:56 | 56.5 | 48.5 | 84 | 61 | 58.4 | 54.4 |
| 4 | 63 | 10/14/2020 2:48:14 PM | 10/14/2020 3:19:39 PM | 0000:31:26 | 52.3 | 43.4 | 77.4 | 58.4 | 53.5 | 50.7 |
| 5 | 65 | 10/14/2020 3:59:48 PM | 10/14/2020 4:29:48 PM | 0000:30:01 | 59.1 | 48 | 93 | 61.7 | 58.3 | 53.6 |
| 6 | 67 | 10/14/2020 5:05:30 PM | 10/14/2020 5:36:49 PM | 0000:31:20 | 49.2 | 42.5 | 84.6 | 56.9 | 49.7 | 46.5 |
| 7 | 69 | 10/14/2020 6:15:06 PM | 10/14/2020 6:45:10 PM | 0000:30:05 | 52.9 | 47.8 | 99.5 | 60.3 | 53 | 50.9 |
| 8 | 71 | 10/14/2020 7:53:20 PM | 10/14/2020 7:53:25 PM | 0000:00:06 | 58.3 | 54 | 76.8 | 73.5 | 68 | 59.4 |
| 9 | 73 | 10/14/2020 8:28:51 PM | 10/14/2020 8:58:50 PM | 0000:30:00 | 50.4 | 42.6 | 78.4 | 54.2 | 47.5 | 45.1 |
| 10 | 75 | 10/14/2020 9:40:05 PM | 10/14/2020 10:10:25 PM | 0000:30:21 | 48.6 | 41.8 | 81.9 | 59.5 | 48.9 | 44.7 |
| DAY SAMPLING | | | | 75 % | Leq Average | 53.1 | | | | |

AMBIENT NOISE MONITORING REPORT

| Location | 1st Ward | Land use pattern | Residential | | | | | | | |
|--|------------|---------------------------|---------------------------|----------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| Date of Monitoring | 14.10.2020 | Geo coordinates | | | | | | | | |
| Make, Model & serial no. of the Instrument | CESVA-CBE | Latitude | 11° 41'42" N | | | | | | | |
| | | Longitude | 77° 58'35" E | | | | | | | |
| NIGHT TIME NOOISE | | | | | | | | | | |
| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
| 1 | 77 | 10/14/2020 10:48:25 PM | 10/14/2020 11:18:33 PM | 0000:30:09 | 51.2 | 49.2 | 80.6 | 62.4 | 55.4 | 51.1 |
| 2 | 79 | 10/14/2020 11:55:38 PM | 10/15/2020 12:25:37 AM | 0000:30:00 | 57 | 50.8 | 68.9 | 57.1 | 56.1 | 53.3 |
| 3 | 81 | 10/15/2020 1:06:20 AM | 10/15/2020 1:36:20 AM | 0000:30:01 | 49.6 | 48.3 | 59.4 | 50.5 | 50 | 49.5 |
| 4 | 83 | 10/15/2020 5:52:36 AM | 10/15/2020 6:22:36 AM | 0000:30:01 | 58.7 | 54.9 | 72.5 | 59.2 | 57.3 | 56.7 |
| NIGHT SAMPLING | | 50 % | | Leq Average | 54.05 | | | | | |
| DAY & NIGHT SAMPLING | | 58 % | | | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|------------|------------------|---------------|
| Location | 2nd Ward | Land use pattern | Residential |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA-CBE | Latitude | 11° 41' 41" N |
| | | Longitude | 77° 58' 33" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|---------------------------|---------------------------|----------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 58 | 10/14/2020 11:38:00 AM | 10/14/2020 12:08:01 PM | 0000:30:02 | 49.9 | 42.2 | 78.6 | 54.2 | 48 | 45.5 |
| 2 | 60 | 10/14/2020 12:46:45 PM | 10/14/2020 1:19:06 PM | 0000:32:22 | 50.2 | 42 | 72.3 | 53 | 50 | 45.7 |
| 3 | 62 | 10/14/2020 2:15:35 PM | 10/14/2020 2:46:39 PM | 0000:31:05 | 46.6 | 42.7 | 77.8 | 52.5 | 47.2 | 45.1 |
| 4 | 64 | 10/14/2020 3:23:50 PM | 10/14/2020 3:54:55 PM | 0000:31:06 | 48.7 | 41.4 | 89.6 | 54.3 | 48.7 | 45.4 |
| 5 | 66 | 10/14/2020 5:03:03 PM | 10/14/2020 5:03:24 PM | 0000:00:22 | 68.1 | 54.5 | 73.6 | 68.9 | 59.2 | 55.6 |
| 6 | 68 | 10/14/2020 5:41:28 PM | 10/14/2020 6:12:48 PM | 0000:31:21 | 56.3 | 42.5 | 78.9 | 56.1 | 48.4 | 45.4 |
| 7 | 70 | 10/14/2020 6:47:51 PM | 10/14/2020 7:18:02 PM | 0000:30:12 | 53.5 | 49.3 | 74.3 | 60.6 | 56.5 | 51.3 |
| 8 | 72 | 10/14/2020 7:54:25 PM | 10/14/2020 8:24:30 PM | 0000:30:06 | 73.7 | 43.1 | 77.3 | 54.6 | 48.2 | 46.1 |
| 9 | 74 | 10/14/2020 9:05:17 PM | 10/14/2020 9:35:43 PM | 0000:30:27 | 47.8 | 43.4 | 84.1 | 52.7 | 47.4 | 45.2 |
| DAY SAMPLING | | | | Leq Average | 54.25 | | | | | |
| | | | | 56.25 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|------------|------------------|--------------|
| Location | 2nd Ward | Land use pattern | Residential |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA-CBE | Latitude | 11° 41'41" N |
| | | Longitude | 77° 58'33" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|---------------------------|---------------------------|----------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 76 | 10/14/2020 10:13:25 PM | 10/14/2020 10:44:48 PM | 0000:31:24 | 53 | 51 | 83.6 | 62.2 | 55.1 | 52.9 |
| 2 | 78 | 10/14/2020 11:23:42 PM | 10/14/2020 11:53:47 PM | 0000:30:06 | 55.1 | 52.1 | 80.2 | 54.3 | 53.7 | 53.2 |
| 3 | 80 | 10/15/2020 12:31:02 AM | 10/15/2020 1:01:47 AM | 0000:30:46 | 55.4 | 53.5 | 62.9 | 55.7 | 55.2 | 54.7 |
| 4 | 82 | 10/15/2020 1:54:05 AM | 10/15/2020 2:24:06 AM | 0000:30:02 | 49.9 | 48.5 | 65.6 | 54.3 | 53.6 | 49.9 |
| 5 | 84 | 10/15/2020 6:24:00 AM | 10/15/2020 6:53:59 AM | 0000:30:00 | 52.4 | 43.4 | 76.5 | 60.8 | 53.9 | 48.2 |
| NIGHT SAMPLING | | | | Leq Average | 53.08 | | | | | |
| DAY & NIGHT SAMPLING | | | | 62.5 % | 58.3 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | 2nd Ward | Land use pattern | Commercial |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11° 41'30" N |
| | | Longitude | 77° 58'15" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 155 | 8:55:41 | 9:30:03 | 34:22.1 | 67.7 | 55.6 | 94.1 | 70 | 64.5 | 61 |
| 2 | 156 | 9:31:09 | 10:01:29 | 30:20.3 | 68.9 | 56.0 | 92.6 | 70.3 | 65.2 | 61.8 |
| 3 | 157 | 10:02:56 | 10:32:57 | 30:00.8 | 66.0 | 55.8 | 85.6 | 68.6 | 64.3 | 61 |
| 4 | 158 | 10:34:35 | 11:04:42 | 30:06.8 | 67.9 | 56.0 | 90.0 | 70.9 | 65.1 | 61.6 |
| 5 | 159 | 11:06:07 | 11:36:08 | 30:00.8 | 75.1 | 56.0 | 100.3 | 69.5 | 65 | 62 |
| 6 | 160 | 11:37:37 | 12:07:38 | 30:00.8 | 66.1 | 54.7 | 83.8 | 68.6 | 64.1 | 61.1 |
| 7 | 161 | 12:08:51 | 12:35:51 | 26:59.7 | 68.5 | 55.4 | 96.4 | 68.6 | 64.1 | 60.6 |
| 8 | 162 | 12:43:10 | 13:13:11 | 30:01.0 | 65.1 | 54.1 | 87.4 | 67.8 | 63.1 | 60 |
| 9 | 163 | 13:14:21 | 13:44:22 | 30:00.7 | 66.1 | 54.2 | 91.5 | 68.6 | 63.8 | 60.6 |
| 10 | 164 | 13:45:47 | 14:16:12 | 30:24.7 | 66.5 | 51.9 | 92.9 | 68.8 | 64 | 59.9 |
| 11 | 165 | 14:17:24 | 14:47:25 | 30:00.7 | 63.7 | 52.9 | 89.9 | 65.8 | 61.6 | 58.7 |
| 12 | 166 | 14:48:44 | 15:18:45 | 30:00.7 | 64.7 | 52.9 | 83.4 | 67.7 | 61.8 | 58.4 |

| | | | | | | | | | | |
|--------------|-----|----------|----------|---------|----------------|------|------|------|------|------|
| 13 | 167 | 15:19:48 | 15:49:49 | 30:01.0 | 64.3 | 53.5 | 83.8 | 66.9 | 62.3 | 59.2 |
| 14 | 168 | 15:51:10 | 16:21:11 | 30:01.5 | 63.5 | 52.8 | 85.1 | 65.9 | 61.6 | 58.6 |
| 15 | 169 | 16:22:12 | 16:52:13 | 30:00.7 | 67.2 | 53.5 | 92.9 | 68.2 | 63.4 | 60 |
| 16 | 170 | 17:01:26 | 17:31:27 | 30:00.7 | 70.9 | 56.1 | 87.9 | 74.5 | 68.3 | 64.2 |
| 17 | 172 | 17:50:47 | 18:23:36 | 32:48.8 | 68.9 | 52.8 | 89.7 | 72.4 | 64.9 | 59.8 |
| 18 | 173 | 19:16:31 | 19:47:12 | 30:41.1 | 62.2 | 53.2 | 80.5 | 64.4 | 59.9 | 57.5 |
| 19 | 174 | 19:48:39 | 20:18:45 | 30:06.2 | 65.3 | 52.2 | 84.6 | 68.7 | 61.6 | 57.4 |
| 20 | 175 | 20:28:23 | 20:59:00 | 30:36.7 | 62.1 | 51.0 | 83.4 | 65 | 58.6 | 55 |
| 21 | 176 | 21:01:51 | 21:31:53 | 30:02.1 | 62.5 | 47.8 | 81.4 | 66 | 60.5 | 53.8 |
| 22 | 177 | 21:33:22 | 22:03:45 | 30:22.6 | 58.8 | 46.8 | 74.9 | 62.5 | 56.2 | 51 |
| DAY SAMPLING | | | | 100 % | Leq Average | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | 2nd Ward | Land use pattern | Commercial |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11° 41'30" N |
| | | Longitude | 77° 58'15" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 178 | 22:05:06 | 22:36:12 | 31:05.8 | 58.0 | 46.8 | 80.0 | 59.6 | 55.1 | 50.9 |
| 2 | 179 | 22:37:35 | 23:09:55 | 32:19.6 | 56.4 | 45.3 | 80.4 | 57.3 | 53.2 | 48.2 |
| 3 | 180 | 23:11:10 | 23:42:00 | 30:50.3 | 54.5 | 45.1 | 79.9 | 56.5 | 52.7 | 47.7 |
| 4 | 181 | 23:52:49 | 0:23:31 | 30:42.3 | 59.1 | 45.6 | 80.6 | 59.8 | 53.3 | 48.1 |
| 5 | 182 | 0:25:22 | 0:55:41 | 30:19.1 | 51.9 | 45.0 | 74.6 | 53.9 | 48.4 | 46.3 |
| 6 | 183 | 0:56:48 | 1:26:49 | 30:00.8 | 55.7 | 43.7 | 83.3 | 58.7 | 49.1 | 45.4 |
| NIGHT SAMPLING | | | | 75 % | 63.53 | | | | | |
| DAY & NIGHT SAMPLING | | | | 100 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|---------------|------------------|-------------|
| Location | Ward 3 | Land use pattern | Residential |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESIVA SC-310 | Latitude | 11°41'30" N |
| | | Longitude | 77°58'15" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 86 | 10/15/2020 9:09:48 AM | 10/15/2020 9:39:47 AM | 0000:30:00 | 71.4 | 56.2 | 90.1 | 72 | 67.7 | 63.6 |
| 2 | 86 | 10/15/2020 10:52:03 AM | 10/15/2020 10:56:18 AM | 0000:04:16 | 54.8 | 52.1 | 85.9 | 66.9 | 56.9 | 54.9 |
| 3 | 90 | 10/15/2020 11:31:59 AM | 10/15/2020 12:01:58 PM | 0000:30:00 | 70.3 | 42.9 | 90.6 | 71.9 | 63.1 | 51.3 |
| 4 | 92 | 10/15/2020 12:42:46 PM | 10/15/2020 1:12:45 PM | 0000:30:00 | 77.7 | 68.6 | 102.1 | 76.9 | 75.5 | 73.3 |
| 5 | 94 | 10/15/2020 1:48:01 PM | 10/15/2020 2:18:00 PM | 0000:30:00 | 68.1 | 61 | 81.9 | 69.3 | 68.1 | 66.9 |
| 6 | 96 | 10/15/2020 2:54:30 PM | 10/15/2020 3:24:29 PM | 0000:30:00 | 58.2 | 50.3 | 89.3 | 69.7 | 61 | 57.6 |
| 7 | 98 | 10/15/2020 3:58:55 PM | 10/15/2020 4:28:54 PM | 0000:30:00 | 54.3 | 48.6 | 85 | 63 | 55.6 | 52.4 |
| 8 | 100 | 10/15/2020 5:48:53 PM | 10/15/2020 5:53:54 PM | 0000:05:02 | 70.2 | 61.6 | 83.4 | 71.2 | 68.6 | 66.5 |
| 9 | 102 | 10/15/2020 6:27:16 PM | 10/15/2020 6:37:50 PM | 0000:10:35 | 66.2 | 60.7 | 73.6 | 70.3 | 67.8 | 64.4 |
| 10 | 104 | 10/15/2020 7:25:07 PM | 10/15/2020 7:55:59 PM | 0000:30:53 | 55.9 | 50.5 | 92.2 | 66.4 | 59.1 | 55.3 |
| 11 | 106 | 10/15/2020 8:30:48 PM | 10/15/2020 8:59:55 PM | 0000:29:08 | 55.3 | 44.9 | 78.7 | 60.3 | 54.1 | 50.5 |
| 12 | 108 | 10/15/2020 9:36:38 PM | 10/15/2020 10:07:58 PM | 0000:31:21 | 64.3 | 42.4 | 93.4 | 60.3 | 54.6 | 48.7 |
| DAY SAMPLING | | | | 75 % | Leq Average | 63.36 | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|---------------|------------------|-------------|
| Location | Ward 3 | Land use pattern | Residential |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESIVA SC-310 | Latitude | 11°41'30" N |
| | | Longitude | 77°58'15" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₁₀ | L ₁₀ |
|----------------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|-----------------|
| 1 | 110 | 10/15/2020 10:49:55 PM | 10/15/2020 11:20:09 PM | 0000:30:15 | 47.7 | 37.8 | 83.8 | 55.4 | 44.1 | 40 | 40 |
| 2 | 112 | 10/15/2020 11:57:01 PM | 10/16/2020 12:27:34 AM | 0000:30:34 | 38.4 | 36.8 | 67.8 | 40.9 | 38.7 | 37.7 | 37.7 |
| 3 | 114 | 10/16/2020 1:03:33 AM | 10/16/2020 1:33:09 AM | 0000:29:37 | 54 | 36.6 | 77.7 | 54 | 51.1 | 48.5 | 48.5 |
| 4 | 116 | 10/16/2020 2:08:04 AM | 10/16/2020 2:38:11 AM | 0000:30:08 | 43.1 | 37 | 58.9 | 41.3 | 40 | 38.4 | 38.4 |
| 5 | 118 | 10/16/2020 4:36:01 AM | 10/16/2020 5:05:36 AM | 0000:29:36 | 38.7 | 36 | 62.5 | 40.6 | 38.9 | 37.6 | 37.6 |
| 6 | 120 | 10/16/2020 5:38:57 AM | 10/16/2020 6:08:11 AM | 0000:29:15 | 45 | 36.4 | 82.2 | 49.8 | 41.8 | 38.9 | 38.9 |
| NIGHT SAMPLING | | | | | Leq Average | 44.13 | | | | | |
| DAY & NIGHT SAMPLING | | | | | 75 % | 75 % | | | | | |

| AMBIENT NOISE MONITORING REPORT | | | |
|--|------------|------------------|-------------|
| Location | 4th Ward | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA-CBE | Latitude | 11°41'11" N |
| | | Longitude | 77°57'46" E |

| DAY TIME NOISE | | | | | | | | | | | |
|----------------|----------|---------------------------|---------------------------|-------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|--|
| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
| 1 | 24 | 10/13/2020 12:31:39 PM | 10/13/2020 12:59:43 PM | 0000:28:05 | 48.9 | 44.7 | 76.4 | 54.5 | 52 | 49.3 | |
| 2 | 26 | 10/13/2020 2:12:52 PM | 10/13/2020 2:42:51 PM | 0000:30:00 | 51.1 | 43.6 | 69.7 | 57.2 | 53.9 | 50.5 | |
| 3 | 28 | 10/13/2020 3:34:00 PM | 10/13/2020 4:04:07 PM | 0000:30:08 | 53 | 36.7 | 76.2 | 55.4 | 51.3 | 47 | |
| 4 | 30 | 10/13/2020 4:50:25 PM | 10/13/2020 5:20:24 PM | 0000:30:00 | 55.9 | 39.6 | 70.6 | 56.7 | 54.4 | 51.6 | |
| 5 | 33 | 10/13/2020 9:50:01 PM | 10/13/2020 10:20:02 PM | 0000:30:02 | 55.2 | 51.7 | 75 | 48.6 | 47.6 | 46.7 | |
| DAY SAMPLING | | 31.25 % | | Leq Average | 52.69 | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|------------|------------------|-------------|
| Location | 4th Ward | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA-CBE | Latitude | 11°41'11" N |
| | | Longitude | 77°57'46" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 42 | 10/13/2020 9:50:01 PM | 10/13/2020 10:20:02 PM | 0000:30:02 | 47.4 | 44.6 | 73.9 | 48.6 | 47.6 | 46.7 |
| 2 | 44 | 10/13/2020 11:03:33 PM | 10/13/2020 11:33:32 PM | 0000:30:00 | 45.6 | 44.2 | 69.5 | 47.7 | 46.8 | 45.8 |
| 3 | 46 | 10/14/2020 12:11:11 AM | 10/14/2020 12:41:10 AM | 0000:30:00 | 45.4 | 44 | 70 | 48.9 | 47.5 | 46.2 |
| 4 | 48 | 10/14/2020 1:25:39 AM | 10/14/2020 1:55:49 AM | 0000:30:11 | 48.2 | 43.9 | 66.8 | 46.8 | 46.1 | 45 |
| 5 | 50 | 10/14/2020 3:08:38 AM | 10/14/2020 3:09:07 AM | 0000:00:30 | 45 | 44.2 | 48.7 | 45.7 | 45.2 | 44.8 |
| 6 | 52 | 10/14/2020 3:44:04 AM | 10/14/2020 4:14:07 AM | 0000:30:04 | 44.5 | 41.8 | 61.5 | 44.2 | 43.4 | 42.8 |
| 7 | 54 | 10/14/2020 4:48:49 AM | 10/14/2020 5:18:48 AM | 0000:30:00 | 42.6 | 41.8 | 69 | 46.7 | 44.8 | 44 |
| 8 | 56 | 10/14/2020 5:54:50 AM | 10/14/2020 6:24:54 AM | 0000:30:05 | 46.2 | 42.9 | 76.6 | 61.2 | 50.4 | 45.2 |
| NIGHT SAMPLING | | | | 100 % | Leq Average | 45.53 | | | | |
| DAY & NIGHT SAMPLING | | | | 54.2 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 5th Ward | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'13"N |
| | | Longitude | 77°57'42"E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|--------------------------|--------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 25 | 10/13/2020 1:35:15 PM | 10/13/2020 2:05:15 PM | 0000:30:01 | 48.5 | 46 | 74.2 | 53.3 | 50.5 | 48.8 |
| 2 | 27 | 10/13/2020 2:55:03 PM | 10/13/2020 3:25:11 PM | 0000:30:09 | 50.5 | 39 | 77.6 | 52.9 | 48.9 | 46.4 |
| 3 | 29 | 10/13/2020 4:11:27 PM | 10/13/2020 4:41:26 PM | 0000:30:00 | 54.2 | 39.7 | 71.5 | 55.6 | 53.2 | 50.3 |
| 4 | 31 | 10/13/2020 5:26:09 PM | 10/13/2020 5:56:08 PM | 0000:30:00 | 50.1 | 48.6 | 71.5 | 55.3 | 53.1 | 52 |
| 5 | 36 | 10/13/2020 7:21:12 PM | 10/13/2020 7:51:11 PM | 0000:30:00 | 48.8 | 47 | 71.8 | 52.6 | 49.7 | 48.6 |
| 6 | 41 | 10/13/2020 9:06:48 PM | 10/13/2020 9:36:47 PM | 0000:30:00 | 47.8 | 43.7 | 82.2 | 57.8 | 49.6 | 47.6 |
| DAY SAMPLING | | | | | Leq Average | 49.87 | | | | |
| | | | | | 37.5 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 5th Ward | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'13"N |
| | | Longitude | 77°57'42"E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 43 | 10/13/2020 10:28:45 PM | 10/13/2020 10:58:44 PM | 0000:30:00 | 48.9 | 40.9 | 70.4 | 50.6 | 47.6 | 44.8 |
| 2 | 45 | 10/13/2020 11:38:18 PM | 10/14/2020 12:08:19 AM | 0000:30:02 | 47 | 44 | 89.5 | 60 | 47 | 45.8 |
| 3 | 47 | 10/14/2020 12:46:53 AM | 10/14/2020 1:16:54 AM | 0000:30:02 | 45.6 | 43.9 | 60 | 48 | 47.1 | 45.5 |
| 4 | 49 | 10/14/2020 2:01:01 AM | 10/14/2020 2:31:03 AM | 0000:30:03 | 46.3 | 44.4 | 66.3 | 47.5 | 46.6 | 45.8 |
| 5 | 51 | 10/14/2020 3:11:51 AM | 10/14/2020 3:41:51 AM | 0000:30:01 | 44.4 | 40.7 | 69.8 | 57.5 | 47.9 | 44.4 |
| 6 | 53 | 10/14/2020 4:16:37 AM | 10/14/2020 4:46:44 AM | 0000:30:08 | 43.6 | 42.7 | 67.2 | 46 | 44.9 | 44.3 |
| 7 | 55 | 10/14/2020 5:22:10 AM | 10/14/2020 5:52:10 AM | 0000:30:01 | 62.7 | 41.1 | 76.7 | 59.2 | 45.5 | 44.3 |
| NIGHT SAMPLING | | | | | Leq Average | | | | | |
| | | | | | 87.5 % | | | | | |
| DAY & NIGHT SAMPLING | | | | | 54.16 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|---|--------------|------------------------|--------------|
| Location | 6th Ward | Land use pattern | Residential |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the instrument | CESVA SC-310 | Latitude | 11°41'39" N |
| | | Longitude | 77° 57'46" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|---------------------|----------|---------------------------|---------------------------|--------------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 85 | 10/15/2020 8:35:35 AM | 10/15/2020 9:05:34 AM | 0000:30:00 | 69.5 | 63.6 | 87.4 | 69.5 | 68.2 | 66.9 |
| 2 | 87 | 10/15/2020 9:44:58 AM | 10/15/2020 10:14:57 AM | 0000:30:00 | 63.7 | 57.6 | 75.9 | 69 | 67.5 | 63.5 |
| 3 | 89 | 10/15/2020 10:58:15 AM | 10/15/2020 11:28:14 AM | 0000:30:00 | 47.3 | 40.1 | 92 | 65.8 | 62.6 | 46.8 |
| 4 | 91 | 10/15/2020 12:09:57 PM | 10/15/2020 12:39:56 PM | 0000:30:00 | 67.6 | 62 | 87.7 | 68.7 | 67.5 | 66.1 |
| 5 | 93 | 10/15/2020 1:16:07 PM | 10/15/2020 1:46:06 PM | 0000:30:00 | 62.1 | 59.3 | 91.9 | 69.2 | 66.2 | 62.1 |
| 6 | 95 | 10/15/2020 2:19:02 PM | 10/15/2020 2:49:01 PM | 0000:30:00 | 59.3 | 55.6 | 79.9 | 66.6 | 61.1 | 59.2 |
| 7 | 97 | 10/15/2020 3:26:42 PM | 10/15/2020 3:56:42 PM | 0000:30:01 | 50.5 | 45.7 | 77.9 | 54.9 | 50.8 | 48.7 |
| 8 | 99 | 10/15/2020 5:55:17 PM | 10/15/2020 6:25:29 PM | 0000:30:13 | 68.9 | 49.4 | 85.2 | 70.1 | 68.4 | 66.7 |
| 9 | 101 | 10/15/2020 6:44:22 PM | 10/15/2020 7:14:40 PM | 0000:30:19 | 67.6 | 63.5 | 90.7 | 65.9 | 63.2 | 60.8 |
| 10 | 103 | 10/15/2020 6:44:22 PM | 10/15/2020 7:14:40 PM | 0000:30:19 | 59.1 | 57.3 | 84.1 | 65.9 | 63.2 | 60.8 |
| 11 | 105 | 10/15/2020 7:57:28 PM | 10/15/2020 8:28:02 PM | 0000:30:35 | 52.1 | 49.6 | 79.8 | 63.5 | 56.8 | 53.5 |
| 12 | 107 | 10/15/2020 9:02:47 PM | 10/15/2020 9:33:01 PM | 0000:30:15 | 52.4 | 48 | 85.1 | 61.5 | 54.7 | 52.2 |
| DAY SAMPLING | | | | Leq Average | 59.43 | | | | | |
| | | | | 75 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|--------------|
| Location | 6th Ward | Land use pattern | Residential |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the instrument | CESVA SC-310 | Latitude | 11°41'39" N |
| | | Longitude | 77° 57'46" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|---------------------------------|----------|---------------------------|---------------------------|--------------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|--|
| 1 | 109 | 10/15/2020 10:12:01 PM | 10/15/2020 10:42:17 PM | 0000:30:17 | 42.3 | 39.5 | 75.4 | 62.4 | 53.6 | 43.8 | |
| 2 | 111 | 10/15/2020 10:49:55 PM | 10/15/2020 11:20:09 PM | 0000:30:15 | 47.7 | 37.8 | 83.8 | 55.4 | 44.1 | 40 | |
| 3 | 113 | 10/16/2020 12:31:23 AM | 10/16/2020 1:01:24 AM | 0000:30:02 | 48.2 | 36.7 | 57.9 | 52.6 | 38.4 | 37.7 | |
| 4 | 115 | 10/16/2020 1:35:10 AM | 10/16/2020 2:05:44 AM | 0000:30:35 | 44.4 | 37.1 | 73 | 53.7 | 44.2 | 39.4 | |
| 5 | 117 | 10/16/2020 2:41:06 AM | 10/16/2020 3:11:08 AM | 0000:30:03 | 40.5 | 36.4 | 63.2 | 41.6 | 39.9 | 38.9 | |
| 6 | 119 | 10/16/2020 5:06:33 AM | 10/16/2020 5:36:32 AM | 0000:30:00 | 40 | 34.5 | 61.5 | 43.8 | 39.6 | 36.8 | |
| NIGHT SAMPLING | | | | Leq Average | 43.75 | | | | | | |
| DAY & NIGHT SAMPLING | | | | 75 % | 75 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|--------------|
| Location | 6th Ward | Land use pattern | Residential |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'39" N |
| | | Longitude | 77° 57'46" E |

DAY TIME NOISE (BACK GROUND NOISE WITHOUT POWER SUPPLY)

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|----------------|----------|---------------------------|--------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|-------|
| 1 | 121 | 10/16/2020 12:55:46 PM | 10/16/2020 1:25:47 PM | 0000:30:02 | 43.2 | 33.7 | 77.9 | 49.4 | 42.5 | 38 | |
| 2 | 122 | 10/16/2020 1:27:01 PM | 10/16/2020 1:58:02 PM | 0000:31:02 | 53.9 | 34.3 | 76.3 | 52 | 44 | 39.4 | |
| 3 | 123 | 10/16/2020 1:59:00 PM | 10/16/2020 2:29:01 PM | 0000:30:02 | 51.7 | 34.2 | 83 | 55.1 | 47.4 | 41.5 | |
| 4 | 124 | 10/16/2020 2:30:20 PM | 10/16/2020 3:05:10 PM | 0000:34:51 | 44.2 | 34.5 | 82.7 | 58.4 | 47.7 | 41 | |
| 5 | 125 | 10/16/2020 3:06:09 PM | 10/16/2020 3:36:11 PM | 0000:30:03 | 41.4 | 32.1 | 78.9 | 52.2 | 43.6 | 38.8 | |
| 6 | 126 | 10/16/2020 3:37:18 PM | 10/16/2020 4:08:11 PM | 0000:30:54 | 52.6 | 33.2 | 77.8 | 51.4 | 44.2 | 39.2 | |
| 7 | 127 | 10/16/2020 4:09:20 PM | 10/16/2020 4:44:00 PM | 0000:34:41 | 39.2 | 33 | 80.9 | 51.7 | 44.9 | 39.5 | |
| 8 | 128 | 10/16/2020 4:45:36 PM | 10/16/2020 5:15:57 PM | 0000:30:22 | 53.1 | 35.2 | 85.2 | 59.7 | 51.7 | 43.6 | |
| NIGHT SAMPLING | | | | 50 % | Leq Average | | | | | | 46.99 |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|-------------|
| Location | 7th Ward | Land use pattern | Residential |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'33" N |
| | | Longitude | 77° 58'8" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|--------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|-------|
| 1 | 130 | 10/16/2020 10:35:22 PM | 10/16/2020 11:06:21 PM | 0000:31:00 | 42.7 | 40.4 | 73.5 | 54 | 47.9 | 42.1 | |
| 2 | 132 | 10/16/2020 11:52:16 PM | 10/17/2020 12:18:29 AM | 0000:26:14 | 39.6 | 35.8 | 73 | 47.1 | 39.5 | 37.3 | |
| 3 | 134 | 10/17/2020 1:03:54 AM | 10/17/2020 1:31:38 AM | 0000:27:45 | 40.3 | 36 | 74.5 | 43.7 | 39.1 | 37.9 | |
| 4 | 136 | 10/17/2020 2:03:34 AM | 10/17/2020 2:33:35 AM | 0000:30:02 | 38.8 | 36.9 | 80.6 | 40.7 | 39 | 38.1 | |
| 5 | 138 | 10/17/2020 3:05:38 AM | 10/17/2020 3:36:12 AM | 0000:30:35 | 38.7 | 37.1 | 66.7 | 44.7 | 40.4 | 38.9 | |
| 6 | 140 | 10/17/2020 4:08:37 AM | 10/17/2020 4:35:08 AM | 0000:26:32 | 51.1 | 36.7 | 74.6 | 48.5 | 39.7 | 38.1 | |
| 7 | 142 | 10/17/2020 5:38:05 AM | 10/17/2020 6:08:09 AM | 0000:30:05 | 51.1 | 37.5 | 78.1 | 54.9 | 44.3 | 40.5 | |
| 8 | 144 | 10/17/2020 6:41:55 AM | 10/17/2020 7:11:56 AM | 0000:30:02 | 60.3 | 39.9 | 86.5 | 59.9 | 51.1 | 45.8 | |
| 9 | 146 | 10/17/2020 8:15:36 AM | 10/17/2020 8:48:58 AM | 0000:33:23 | 59.4 | 45.2 | 83 | 63.7 | 56.1 | 51.3 | |
| 10 | 148 | 10/17/2020 9:23:10 AM | 10/17/2020 9:56:37 AM | 0000:33:28 | 50.7 | 47.7 | 86.8 | 62.8 | 56 | 51.3 | |
| DAY SAMPLING | | | | | Leq Average | | | | | | 46.56 |
| | | | | | 62.5 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|---------------|
| Location | 7th Ward | Land use pattern | Residential |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11° 41' 33" N |
| | | Longitude | 77° 58' 8" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 146 | | | | 59.4 | 45.2 | 83 | 63.7 | 56.1 | 51.3 |
| 2 | 148 | | | | 50.7 | 47.7 | 86.8 | 62.8 | 56 | 51.3 |
| 3 | 150 | 10/17/2020 10:37:23 AM | 10/17/2020 11:08:06 AM | 0000:30:44 | 62.8 | 45.2 | 84.6 | 64.9 | 58.7 | 53.1 |
| 4 | 152 | 10/17/2020 11:47:27 AM | 10/17/2020 12:19:12 PM | 0000:31:46 | 58.2 | 47.1 | 87.2 | 63.5 | 57.1 | 51.5 |
| 5 | 154 | 10/17/2020 12:56:46 PM | 10/17/2020 1:28:15 PM | 0000:31:30 | 59.4 | 48.1 | 83 | 62.3 | 57.1 | 52.7 |
| 6 | 156 | 10/17/2020 2:59:08 PM | 10/17/2020 3:29:08 PM | 0000:30:01 | 73.3 | 43.2 | 90.2 | 64.5 | 55 | 49 |
| NIGHT SAMPLING | | | | | Leq Average | | | | | |
| | | | | | 63.09 | | | | | |
| DAY & NIGHT SAMPLING | | | | | 75 % | | | | | |
| | | | | | 66.6 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 8th ward | Land use pattern | Commercial |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'45" N |
| | | Longitude | 77°58'3" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|----------|----------|-------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 44 | 10:53:39 | 11:24:12 | 0:30:33 | 73.5 | 59.6 | 97.2 | 76.7 | 69.2 | 65.5 |
| 2 | 46 | 12:15:12 | 12:45:19 | 0:30:07 | 82.6 | 65.7 | 117.4 | 84 | 77.8 | 73.1 |
| 3 | 48 | 13:27:15 | 13:57:16 | 0:30:01 | 82.3 | 67.8 | 112.4 | 83.8 | 76.6 | 72.5 |
| 4 | 50 | 14:32:25 | 15:02:26 | 0:30:01 | 81.5 | 63.8 | 104.9 | 83.9 | 76.3 | 71.6 |
| 5 | 52 | 15:38:38 | 16:08:40 | 0:30:02 | 77.9 | 61.8 | 103.0 | 80.6 | 73.2 | 67.7 |
| 6 | 54 | 16:47:14 | 17:17:15 | 0:30:01 | 78.8 | 63.8 | 108.7 | 80.7 | 73.6 | 69.8 |
| 7 | 56 | 17:59:56 | 18:29:57 | 0:30:01 | 78.6 | 63.3 | 111.6 | 80 | 74.5 | 70.8 |
| 8 | 58 | 19:11:00 | 19:41:03 | 0:30:03 | 87.3 | 68.7 | 111.9 | 90.3 | 84.8 | 79.2 |
| 9 | 60 | 20:14:10 | 20:44:18 | 0:30:08 | 88.1 | 66.3 | 113.0 | 90 | 82.9 | 77.7 |
| 10 | 62 | 21:21:14 | 21:51:37 | 0:30:23 | 82.9 | 61.6 | 105.2 | 86.5 | 79.8 | 72.3 |
| DAY SAMPLING | | | | Leq Average | 81.15 | | | | | |
| | | | | 62.5 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 8th ward | Land use pattern | Commercial |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'45" N |
| | | Longitude | 77°58'3" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|----------------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|-------|
| 1 | 64 | 22:25:08 | 22:55:06 | 0:29:58 | 81.6 | 57.1 | 101.7 | 85.1 | 79.7 | 71.5 | |
| 2 | 66 | 23:27:17 | 23:57:18 | 0:30:01 | 75.0 | 56.4 | 94.7 | 78.6 | 70.9 | 61.1 | |
| 3 | 68 | 0:51:52 | 1:21:54 | 0:30:02 | 76.8 | 56.0 | 90.7 | 80.1 | 76.2 | 65.2 | |
| 4 | 70 | 1:54:46 | 2:25:13 | 0:30:27 | 78.4 | 67.6 | 109.3 | 79.2 | 77.6 | 74.3 | |
| 5 | 72 | 2:58:51 | 3:29:04 | 0:30:13 | 77.1 | 68.5 | 90.9 | 79.2 | 76.3 | 74.1 | |
| 6 | 74 | 4:05:46 | 4:32:49 | 0:27:03 | 83.9 | 57.8 | 104.8 | 86.5 | 79.6 | 74.8 | |
| 7 | 76 | 5:05:56 | 5:35:36 | 0:29:40 | 77.4 | 57.9 | 113.3 | 70.5 | 64.7 | 61.2 | |
| NIGHT SAMPLING | | | | | Leq Average | | | | | | 78.47 |
| DAY & NIGHT SAMPLING | | | | | 70.83 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 9th Ward | Land use pattern | Residential |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'37" N |
| | | Longitude | 77°58'8" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|----------|----------|-------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 118 | 8:25:39 | 8:54:27 | 28:47.8 | 67.7 | 51.1 | 93.4 | 69.7 | 63.5 | 58.1 |
| 2 | 120 | 9:42:13 | 10:12:17 | 30:03.8 | 62.6 | 52.3 | 91.4 | 64.3 | 60 | 57.2 |
| 3 | 122 | 10:47:10 | 11:20:02 | 32:51.6 | 72.5 | 56.6 | 107.4 | 71.4 | 63.2 | 60.9 |
| 4 | 124 | 11:54:39 | 12:26:48 | 32:09.5 | 64.2 | 50.9 | 86.9 | 68.1 | 60.1 | 56.5 |
| 5 | 126 | 13:10:12 | 13:40:59 | 30:47.2 | 67.3 | 55.3 | 99.0 | 67.6 | 61.6 | 59.5 |
| 6 | 128 | 14:20:03 | 14:53:14 | 33:11.5 | 65.5 | 50.3 | 81.9 | 70.8 | 58.1 | 55.4 |
| 7 | 130 | 15:57:34 | 16:29:46 | 32:12.2 | 66.1 | 48.7 | 94.4 | 67.3 | 57 | 52.5 |
| 8 | 133 | 17:11:16 | 17:41:24 | 30:08.0 | 66.5 | 51.6 | 98.7 | 67.6 | 58.4 | 55.9 |
| 9 | 135 | 18:23:34 | 18:55:15 | 31:41.2 | 64.7 | 50.3 | 94.0 | 63.3 | 56.9 | 53.5 |
| 10 | 137 | 19:32:25 | 20:05:49 | 33:23.7 | 65.9 | 50.8 | 92.5 | 65.7 | 57.5 | 54.8 |
| DAY SAMPLING | | | | Leq Average | 66.17 | | | | | |
| | | | | 62.5 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 9th Ward | Land use pattern | Residential |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'37" N |
| | | Longitude | 77°58'8" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|----------|----------|-------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 141 | 22:08:21 | 22:36:13 | 27:52.3 | 54.2 | 45.5 | 81.8 | 53.7 | 48.2 | 47.1 |
| 2 | 143 | 23:30:24 | 0:02:13 | 31:49.2 | 55.3 | 41.7 | 86.8 | 56.1 | 43.9 | 42.5 |
| 3 | 145 | 0:41:25 | 1:13:16 | 31:51.1 | 54.4 | 41.8 | 87.9 | 48.8 | 45 | 42.8 |
| 4 | 147 | 2:00:14 | 2:35:10 | 34:56.0 | 50.0 | 41.2 | 72.8 | 46.7 | 42.8 | 41.9 |
| 5 | 149 | 3:50:55 | 4:05:57 | 15:01.7 | 51.1 | 41.2 | 70.2 | 51.7 | 43.6 | 41.9 |
| 6 | 151 | 4:37:40 | 4:44:33 | 06:53.2 | 68.0 | 41.4 | 93.0 | 72.9 | 54 | 45.4 |
| 7 | 153 | 5:45:35 | 6:01:13 | 15:37.8 | 55.9 | 42.4 | 83.7 | 55.7 | 51.6 | 44.5 |
| 8 | 154 | 6:01:46 | 6:16:48 | 15:02.3 | 57.2 | 43.7 | 82.9 | 59.8 | 55.2 | 51.9 |
| NIGHT SAMPLING | | 100 % | | Leq Average | 55.46 | | | | | |
| DAY & NIGHT SAMPLING | | 75 % | | | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | 10th Ward | Land use pattern | Silence Zone |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'37" N |
| | | Longitude | 77°57'45" E |

DAY TIME NOISE

| 1 | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 83 | 10:51:16 | 11:21:17 | 30:00.8 | 65.0 | 43.6 | 86.2 | 67.2 | 58.3 | 48.7 |
| 2 | 85 | 12:13:52 | 12:43:53 | 30:01.1 | 58.6 | 44.3 | 82.2 | 62.1 | 55.7 | 49.1 |
| 3 | 87 | 14:00:48 | 14:30:49 | 30:00.6 | 60.8 | 44.6 | 92.8 | 63.3 | 55.8 | 50.5 |
| 4 | 89 | 15:12:03 | 15:42:04 | 30:00.7 | 55.4 | 43.1 | 78.7 | 57.4 | 48.1 | 45.3 |
| 5 | 91 | 16:31:49 | 17:01:50 | 30:00.8 | 53.3 | 43.0 | 74.4 | 55.6 | 48.3 | 45.5 |
| 6 | 93 | 17:49:30 | 18:19:31 | 30:00.7 | 58.4 | 45.2 | 83.6 | 60.1 | 49.8 | 47.5 |
| 7 | 95 | 19:03:50 | 19:33:51 | 30:00.7 | 57.1 | 43.6 | 82.6 | 60.1 | 50.1 | 46.5 |
| 8 | 96 | 21:26:08 | 21:56:37 | 30:29.1 | 52.0 | 41.3 | 81.9 | 54.3 | 48.5 | 42.9 |
| DAY SAMPLING | | | | | Leq Average | | | | | |
| | | | | | 50 % | | | | | |
| | | | | | 57.36 | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | 10th Ward | Land use pattern | Silence Zone |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'37" N |
| | | Longitude | 77°57'45" E |

NIGHT TIME NOISE

| 1 | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 98 | 22:34:43 | 23:04:51 | 30:07.8 | 53.2 | 40.8 | 87.3 | 50.2 | 43.3 | 41.6 |
| 2 | 100 | 23:42:25 | 0:13:50 | 31:24.8 | 48.8 | 40.7 | 84.2 | 49.9 | 42.7 | 41.1 |
| 3 | 102 | 0:49:22 | 1:17:55 | 28:33.1 | 52.5 | 40.8 | 91.4 | 43.1 | 41.8 | 41.2 |
| 4 | 104 | 1:54:25 | 2:22:58 | 28:33.1 | 45.6 | 40.5 | 71.9 | 45.7 | 41.9 | 40.7 |
| 5 | 107 | 3:42:19 | 3:52:33 | 10:13.7 | 43.3 | 40.7 | 60.5 | 45.2 | 41.7 | 41.1 |
| 6 | 109 | 4:29:27 | 4:58:53 | 29:26.2 | 48.7 | 40.8 | 69.3 | 51.4 | 44.1 | 41.6 |
| 7 | 111 | 5:34:33 | 5:44:55 | 10:22.5 | 51.5 | 42.5 | 69.5 | 54.2 | 50.2 | 46.2 |
| NIGHT SAMPLING | | | | | Leq Average | 48.9 | | | | |
| DAY & NIGHT SAMPLING | | | | | 87.5 % | 62.5 % | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|-------------|
| Location | 11 th Ward | Land use pattern | Residential |
| Date of Monitoring | 17.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'29" N |
| | | Longitude | 77°58'4" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|--------------|----------|---------------------------|---------------------------|-------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|-------|
| 1 | 131 | 10/16/2020 11:10:02 PM | 10/16/2020 11:51:03 PM | 0000:41:02 | 37.8 | 36.4 | 67.7 | 48.3 | 40.6 | 38 | |
| 2 | 133 | 10/17/2020 12:20:12 AM | 10/17/2020 1:03:01 AM | 0000:42:50 | 37.6 | 36.5 | 65.3 | 42.5 | 39.1 | 37.9 | |
| 3 | 135 | 10/17/2020 1:32:35 AM | 10/17/2020 2:02:35 AM | 0000:30:01 | 38 | 37.1 | 78.5 | 52.8 | 40 | 38.4 | |
| 4 | 137 | 10/17/2020 2:34:17 AM | 10/17/2020 3:04:38 AM | 0000:30:22 | 42.7 | 37 | 69.8 | 42.7 | 38.8 | 38.1 | |
| 5 | 139 | 10/17/2020 3:37:01 AM | 10/17/2020 4:07:12 AM | 0000:30:12 | 44.1 | 37 | 72.4 | 41.5 | 39.5 | 38.7 | |
| 6 | 141 | 10/17/2020 5:06:27 AM | 10/17/2020 5:36:40 AM | 0000:30:14 | 43.7 | 36.2 | 69.4 | 49 | 41.7 | 38.5 | |
| 7 | 143 | 10/17/2020 6:09:12 AM | 10/17/2020 6:39:16 AM | 0000:30:05 | 48.3 | 38.6 | 78.2 | 59.9 | 50.5 | 44.4 | |
| 8 | 145 | 10/17/2020 7:13:59 AM | 10/17/2020 7:43:58 AM | 0000:30:00 | 49.2 | 43 | 77.3 | 65.2 | 51.8 | 46.5 | |
| 9 | 147 | 10/17/2020 8:51:14 AM | 10/17/2020 9:22:26 AM | 0000:31:13 | 58.6 | 47.4 | 76.2 | 62.4 | 56.9 | 51.6 | |
| DAY SAMPLING | | | | Leq Average | 56.25 % | | | | | | 43.94 |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|-------------|
| Location | 11 th Ward | Land use pattern | Residential |
| Date of Monitoring | 17.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'29" N |
| | | Longitude | 77°58'4" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 149 | 10/17/2020 10:01:29 AM | 10/17/2020 10:33:55 AM | 0000:32:27 | 58.7 | 48.2 | 88.5 | 59.6 | 55.6 | 52.3 |
| 2 | 151 | 10/17/2020 11:12:40 AM | 10/17/2020 11:42:48 AM | 0000:30:09 | 59.8 | 46.7 | 83.1 | 58 | 55.6 | 50.2 |
| 3 | 153 | 10/17/2020 12:22:25 PM | 10/17/2020 12:53:48 PM | 0000:31:24 | 63.6 | 51.6 | 73.3 | 64.1 | 63.3 | 57.6 |
| 4 | 155 | 10/17/2020 1:32:01 PM | 10/17/2020 2:02:01 PM | 0000:30:01 | 58.8 | 55.3 | 86.4 | 63.3 | 59.9 | 58.5 |
| NIGHT SAMPLING | | | | | 60.12 | | | | | |
| DAY & NIGHT SAMPLING | | | | | 50 % | | | | | |
| | | | | | 54.17 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 12th Ward | Land use pattern | Mixed |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'41" N |
| | | Longitude | 77°58'8" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 119 | 8:57:53 | 9:29:01 | 31:07.5 | 61.5 | 53.5 | 102.6 | 72.5 | 62.1 | 57.9 |
| 2 | 121 | 10:15:15 | 10:45:19 | 30:04.1 | 69.2 | 54.7 | 99.0 | 68.9 | 60.7 | 59.1 |
| 3 | 123 | 11:21:43 | 11:51:46 | 30:03.3 | 69.3 | 57.7 | 100. | 69.8 | 64 | 61.4 |
| 4 | 125 | 12:33:33 | 13:08:01 | 34:27.7 | 68.4 | 55.4 | 98.2 | 67.8 | 62.1 | 60 |
| 5 | 127 | 13:43:38 | 14:16:03 | 32:25.2 | 67.6 | 54.8 | 101. | 66.7 | 61.1 | 59 |
| 6 | 129 | 14:57:21 | 15:28:33 | 31:12.5 | 65.0 | 49.4 | 91.9 | 66.6 | 58.7 | 55.5 |
| 7 | 131 | 16:31:27 | 17:07:01 | 35:34.5 | 60.4 | 46.0 | 99.8 | 65.9 | 56.7 | 52.4 |
| 8 | 134 | 17:47:21 | 18:21:33 | 34:11.7 | 67.4 | 53.5 | 96.6 | 69.4 | 59.9 | 56.4 |
| 9 | 136 | 18:57:04 | 19:29:12 | 32:08.0 | 62.9 | 50.6 | 92.8 | 63.3 | 57.1 | 54.4 |
| 10 | 138 | 20:08:03 | 20:38:04 | 30:01.0 | 67.2 | 49.1 | 94.9 | 68.9 | 59.6 | 54.6 |
| 11 | 139 | 20:46:49 | 21:29:34 | 42:45.0 | 63.3 | 46.9 | 88.0 | 70.7 | 56.1 | 50.3 |
| 12 | 140 | 21:33:52 | 22:04:35 | 30:43.0 | 59.7 | 45.3 | 91.5 | 57.2 | 49.3 | 47.7 |
| DAY SAMPLING | | | | 75 % | Leq Average | 64.98 | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 12th Ward | Land use pattern | Mixed |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'41" N |
| | | Longitude | 77°58'8" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|---------------------------------|----------|----------|----------|----------|--------------------|------------------|------------------|-----------------|-----------------|-----------------|--|
| 1 | 142 | 22:55:45 | 23:30:03 | 34:17.8 | 54.6 | 41.7 | 80.2 | 58.2 | 45.7 | 42.7 | |
| 2 | 144 | 0:04:20 | 0:36:11 | 31:51.2 | 54.4 | 41.6 | 83.5 | 52.8 | 44.4 | 42.8 | |
| 3 | 146 | 1:13:45 | 1:45:49 | 32:03.6 | 50.3 | 41.8 | 76.7 | 49.6 | 44.1 | 42.7 | |
| 4 | 148 | 2:37:18 | 2:38:21 | 01:02.7 | 53.4 | 42.6 | 73.4 | 57.5 | 47.6 | 43.8 | |
| 5 | 150 | 4:06:45 | 4:36:46 | 30:01.0 | 53.8 | 41.1 | 77.8 | 55.7 | 47.6 | 43.5 | |
| 6 | 152 | 5:12:40 | 5:41:11 | 28:30.5 | 55.6 | 43.0 | 77.3 | 58.5 | 50.3 | 47.4 | |
| NIGHT SAMPLING | | | | | Leq Average | 51.26 | | | | | |
| DAY & NIGHT SAMPLING | | | | | 75 % | 75 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 13th Ward | Land use pattern | Residential |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'39" N |
| | | Longitude | 77°57'47" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|--------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|-------|
| 1 | 84 | 11:34:47 | 12:04:38 | 29:50.8 | 56.9 | 43.6 | 88.4 | 60.1 | 50.1 | 46.9 | |
| 2 | 86 | 12:49:28 | 13:19:29 | 30:00.7 | 56.9 | 45.1 | 83.0 | 60.2 | 51 | 47.7 | |
| 3 | 88 | 14:38:09 | 15:08:10 | 30:01.3 | 56.5 | 43.4 | 87.2 | 59.1 | 49.7 | 46 | |
| 4 | 90 | 15:45:56 | 16:18:51 | 32:55.5 | 56.2 | 43.8 | 78.9 | 60.1 | 51.3 | 46.8 | |
| 5 | 92 | 17:15:23 | 17:45:24 | 30:00.7 | 54.6 | 42.3 | 80.4 | 58.2 | 50.1 | 45.7 | |
| 6 | 94 | 18:31:01 | 19:01:02 | 30:00.7 | 51.0 | 44.5 | 75.3 | 51.9 | 49.1 | 48.4 | |
| DAY SAMPLING | | | | | Leq Average | | | | | | 55.27 |
| | | | | | 37.5 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 13th Ward | Land use pattern | Residential |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'39" N |
| | | Longitude | 77°57'47" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 97 | 21:59:28 | 22:29:31 | 30:02.6 | 46.4 | 41.0 | 74.5 | 46.7 | 42.8 | 41.7 |
| 2 | 99 | 23:06:07 | 23:36:38 | 30:31.2 | 56.7 | 40.6 | 88.8 | 58 | 46.9 | 41.6 |
| 3 | 101 | 0:14:59 | 0:46:17 | 31:17.6 | 43.6 | 40.7 | 70.3 | 43.4 | 42 | 41.3 |
| 4 | 103 | 1:19:19 | 1:52:31 | 33:11.6 | 42.1 | 40.2 | 56.0 | 42.6 | 41.2 | 41 |
| 5 | 105 | 2:24:05 | 2:57:03 | 32:58.1 | 52.0 | 40.9 | 90.8 | 49.5 | 42.2 | 41.6 |
| 6 | 108 | 3:54:54 | 4:26:56 | 32:02.1 | 43.9 | 40.6 | 69.0 | 45.8 | 41.8 | 41 |
| 7 | 110 | 5:06:56 | 5:32:23 | 25:27.2 | 53.2 | 41.4 | 80.3 | 50.7 | 44.3 | 42.6 |
| 8 | 112 | 5:46:28 | 5:56:59 | 10:30.5 | 55.1 | 43.2 | 73.3 | 58.4 | 53.1 | 49.3 |
| NIGHT SAMPLING | | | | | Leq Average | | | | | |
| | | | | | 100 % | | | | | |
| DAY & NIGHT SAMPLING | | | | | | | | | | |
| | | | | | 58.3 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|-------------|
| Location | WARD 14 | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'29" N |
| | | Longitude | 77°58'19" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|---------------------|----------|---------------------------|---------------------------|------------|-----------------------------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 78 | 10/13/2020 12:44:53 PM | 10/13/2020 1:16:39 PM | 0000:31:47 | 46.9 | 42.2 | 82 | 56.1 | 50.5 | 47.4 |
| 2 | 80 | 10/13/2020 2:27:38 PM | 10/13/2020 2:58:37 PM | 0000:31:00 | 48.2 | 38 | 83.8 | 56.7 | 49.7 | 46.3 |
| 3 | 82 | 10/13/2020 3:38:50 PM | 10/13/2020 4:09:45 PM | 0000:30:56 | 49.5 | 36.6 | 76 | 55.3 | 48.8 | 43.1 |
| 4 | 84 | 10/13/2020 4:49:20 PM | 10/13/2020 5:19:19 PM | 0000:30:00 | 49.3 | 44.9 | 83 | 57.1 | 50.8 | 48.5 |
| 5 | 86 | 10/13/2020 5:56:42 PM | 10/13/2020 6:27:26 PM | 0000:30:45 | 51.6 | 46.9 | 80.6 | 56.9 | 52.2 | 50.1 |
| 6 | 89 | 10/13/2020 7:11:52 PM | 10/13/2020 7:41:38 PM | 0000:29:47 | 55.1 | 43.5 | 95.8 | 60.1 | 52 | 47.4 |
| 7 | 91 | 10/13/2020 8:26:28 PM | 10/13/2020 8:57:00 PM | 0000:30:33 | 45.9 | 43.6 | 84.9 | 61.1 | 53.6 | 49.6 |
| 8 | 93 | 10/13/2020 9:37:11 PM | 10/13/2020 10:07:55 PM | 0000:30:45 | 49.9 | 40.8 | 87.7 | 62.1 | 51.6 | 46.8 |
| DAY SAMPLING | | | | | L_{eq} Average | | | | | |
| | | | | | 49.43 | | | | | |
| | | | | | 50% | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|-------------|
| Location | WARD 14 | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'29" N |
| | | Longitude | 77°58'19" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|----------------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|---------|
| 1 | 95 | 10/13/2020 10:46:11 PM | 10/13/2020 11:19:28 PM | 0000:33:18 | 61.5 | 45.6 | 87.8 | 61.8 | 58.5 | 54.2 | |
| 2 | 98 | 10/13/2020 11:58:29 PM | 10/14/2020 12:28:46 AM | 0000:30:18 | 56.4 | 47.3 | 87.9 | 62.5 | 59.8 | 54.5 | |
| 3 | 100 | 10/14/2020 1:53:36 AM | 10/14/2020 2:25:18 AM | 0000:31:43 | 53.8 | 43.9 | 86.9 | 55.2 | 52 | 48.6 | |
| 4 | 102 | 10/14/2020 3:10:00 AM | 10/14/2020 3:47:19 AM | 0000:37:20 | 60.2 | 45.6 | 81.5 | 58.1 | 56 | 51.7 | |
| 5 | 104 | 10/14/2020 4:35:51 AM | 10/14/2020 5:14:08 AM | 0000:38:18 | 55.9 | 37.6 | 86.8 | 49.3 | 43.1 | 41.5 | |
| NIGHT SAMPLING | | | | | Leq Average | | | | | | 57.41 |
| DAY & NIGHT SAMPLING | | | | | 62.5 % | | | | | | 54.16 % |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|-------------|
| Location | 15th Ward | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'48" N |
| | | Longitude | 77°57'31" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|--------------------------|--------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 79 | 10/13/2020 1:36:51 PM | 10/13/2020 2:15:01 PM | 0000:38:11 | 50.8 | 39.6 | 75.8 | 58 | 51.4 | 47.7 |
| 2 | 81 | 10/13/2020 3:04:01 PM | 10/13/2020 3:34:05 PM | 0000:30:05 | 47.7 | 37.9 | 75.8 | 56.5 | 51 | 47.6 |
| 3 | 83 | 10/13/2020 4:17:45 PM | 10/13/2020 4:47:45 PM | 0000:30:01 | 55.6 | 42 | 79.6 | 57.4 | 50.9 | 47.1 |
| 4 | 85 | 10/13/2020 5:22:51 PM | 10/13/2020 5:52:52 PM | 0000:30:02 | 53.8 | 44.2 | 85 | 61.2 | 53.3 | 49.7 |
| 5 | 88 | 10/13/2020 6:33:32 PM | 10/13/2020 7:03:32 PM | 0000:30:01 | 52.8 | 44.2 | 83.7 | 59.9 | 53.4 | 49.7 |
| 6 | 90 | 10/13/2020 7:49:20 PM | 10/13/2020 8:19:19 PM | 0000:30:00 | 49.2 | 45.3 | 95.4 | 62.9 | 54.3 | 50.7 |
| 7 | 92 | 10/13/2020 8:58:30 PM | 10/13/2020 9:35:43 PM | 0000:37:14 | 52.1 | 42.1 | 78.7 | 58.2 | 51.4 | 46.7 |
| DAY SAMPLING | | | | | 51.57 | | | | | |
| | | | | | 56.25 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------|------------------|-------------|
| Location | 15th Ward | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | CESVA SC-310 | Latitude | 11°41'48" N |
| | | Longitude | 77°57'31" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 94 | 10/13/2020 10:10:31 PM | 10/13/2020 10:43:37 PM | 0000:33:07 | 55.8 | 45.2 | 81.6 | 60.1 | 57.3 | 52.4 |
| 2 | 97 | 10/13/2020 11:21:45 PM | 10/13/2020 11:53:04 PM | 0000:31:20 | 44.9 | 39.4 | 88.6 | 59.1 | 43.6 | 41.2 |
| 3 | 99 | 10/14/2020 12:40:44 AM | 10/14/2020 1:19:21 AM | 0000:38:38 | 54.8 | 46.4 | 84.8 | 60.2 | 58.3 | 55.9 |
| 4 | 101 | 10/14/2020 2:35:44 AM | 10/14/2020 3:05:54 AM | 0000:30:11 | 57.9 | 46.3 | 84.7 | 61.6 | 56.9 | 53.1 |
| 5 | 103 | 10/14/2020 3:52:10 AM | 10/14/2020 4:34:34 AM | 0000:42:25 | 45.1 | 40 | 75.5 | 48.7 | 45.3 | 44.1 |
| 6 | 105 | 10/14/2020 5:15:54 AM | 10/14/2020 5:49:14 AM | 0000:33:21 | 54.3 | 37.9 | 85.9 | 58.3 | 45 | 41.2 |
| NIGHT SAMPLING | | | | | 51.64 | | | | | |
| DAY & NIGHT SAMPLING | | | | | | | | | | |
| | | | | | | | | | 54.16 % | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | 16TH Ward | Land use pattern | Silence Zone |
| Date of Monitoring | 17.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11 41'56" N |
| | | Longitude | 77 58'35" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------|----------|---------------------------|---------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 155 | 10/16/2020 10:23:31 PM | 10/16/2020 10:54:26 PM | 0000:30:56 | 49.4 | 34.6 | 67.1 | 50.8 | 44.3 | 41.3 |
| 2 | 156 | 10/16/2020 10:55:33 PM | 10/16/2020 11:27:04 PM | 0000:31:32 | 48.9 | 34 | 71.7 | 51.7 | 43.5 | 41.1 |
| 3 | 157 | 10/16/2020 11:28:21 PM | 10/16/2020 11:59:05 PM | 0000:30:45 | 42 | 34.4 | 84.8 | 48.8 | 43.5 | 41.3 |
| 4 | 158 | 10/17/2020 12:00:45 AM | 10/17/2020 12:33:04 AM | 0000:32:20 | 48.7 | 31.9 | 68.7 | 47.6 | 43 | 41.3 |
| 5 | 159 | 10/17/2020 12:34:16 AM | 10/17/2020 1:08:13 AM | 0000:33:58 | 43.3 | 28.5 | 64.8 | 48.2 | 43.7 | 40.8 |
| 6 | 160 | 10/17/2020 1:11:31 AM | 10/17/2020 1:42:07 AM | 0000:30:37 | 33.3 | 26.9 | 61.6 | 48.9 | 40 | 29.1 |
| 7 | 161 | 10/17/2020 1:43:04 AM | 10/17/2020 2:14:56 AM | 0000:31:53 | 40.9 | 26.1 | 72.4 | 46.1 | 41.4 | 29.6 |
| 8 | 162 | 10/17/2020 2:15:53 AM | 10/17/2020 2:46:48 AM | 0000:30:56 | 36.5 | 26.9 | 59.4 | 46.5 | 43.6 | 41.6 |
| 9 | 163 | 10/17/2020 2:47:44 AM | 10/17/2020 3:20:55 AM | 0000:33:12 | 36.8 | 26.4 | 75.2 | 45.2 | 43.1 | 40.4 |
| 10 | 164 | 10/17/2020 3:21:44 AM | 10/17/2020 3:56:18 AM | 0000:34:35 | 43.4 | 25.9 | 64.2 | 46 | 44.1 | 39.7 |
| 11 | 165 | 10/17/2020 5:25:25 AM | 10/17/2020 5:25:35 AM | 0000:00:11 | 53.5 | 43.6 | 64.4 | 60.5 | 47.3 | 44.7 |
| NIGHT SAMPLING | | | | | 42.86 | | | | | |
| 100 % | | | | | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | 16TH Ward | Land use pattern | Silence Zone |
| Date of Monitoring | 18.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11 41'56" N |
| | | Longitude | 77 58'35" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 190 | 7:15:19 | 7:45:20 | 30:00.8 | 58.9 | 42.9 | 83.7 | 61.8 | 53.3 | 48 |
| 2 | 191 | 7:46:38 | 8:16:50 | 30:12.2 | 55.1 | 42.8 | 81.0 | 57.5 | 53 | 48.5 |
| 3 | 192 | 8:18:53 | 8:48:55 | 30:01.6 | 56.7 | 43.4 | 79.3 | 58.9 | 52.9 | 48.5 |
| 4 | 193 | 8:50:33 | 9:20:34 | 30:00.7 | 56.9 | 45.0 | 76.1 | 59.3 | 54.2 | 50.1 |
| 5 | 194 | 9:26:32 | 9:56:33 | 30:00.8 | 55.3 | 44.1 | 76.5 | 57.8 | 53.6 | 49.7 |
| 6 | 195 | 9:58:11 | 10:28:12 | 30:00.6 | 55.6 | 43.9 | 73.1 | 58.1 | 53.4 | 49.4 |
| 7 | 196 | 10:35:39 | 11:05:40 | 30:00.8 | 56.6 | 44.5 | 81.7 | 57.8 | 53.5 | 49.8 |
| 8 | 197 | 11:07:02 | 11:38:23 | 31:20.6 | 55.9 | 43.1 | 71.8 | 59.1 | 53.8 | 49 |
| 9 | 198 | 12:01:55 | 12:31:56 | 30:00.7 | 53.5 | 43.5 | 71.5 | 56.1 | 51.8 | 47.8 |

| | | | | | | | | | | |
|----|-----|----------------------|----------|---------|-------|------|------|------|------|------|
| 10 | 199 | 12:33:24 | 13:03:26 | 30:02.2 | 60.1 | 43.6 | 85.9 | 61.7 | 53.9 | 48.6 |
| 11 | 200 | 13:04:21 | 13:34:22 | 30:01.2 | 60.6 | 43.9 | 87.6 | 64.4 | 54.2 | 48.4 |
| 12 | 201 | 13:50:53 | 14:20:54 | 30:00.7 | 55.7 | 43.8 | 78.3 | 58.2 | 53 | 48.9 |
| 13 | 202 | 14:21:54 | 14:52:08 | 30:14.0 | 59.1 | 42.5 | 93.3 | 61.6 | 55 | 49.6 |
| 14 | 203 | 14:53:25 | 15:23:35 | 30:10.2 | 57.8 | 42.0 | 83.4 | 60.5 | 51.7 | 46.1 |
| 15 | 204 | 15:24:37 | 15:54:38 | 30:00.7 | 54.4 | 41.9 | 72.3 | 57 | 51.5 | 46.6 |
| 16 | 205 | 15:56:45 | 16:17:46 | 21:01.5 | 55.7 | 43.3 | 77.5 | 57.7 | 52.2 | 47.8 |
| | | DAY SAMPLING | | | 56.63 | | | | | |
| | | DAY & NIGHT SAMPLING | | | | | | | | |
| | | 100 % | | | | | | | | |
| | | 100 % | | | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | Ward 16 Milakai karanoor | Land use pattern | Silence Zone |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11.71188 |
| | | Longitude | 77.977783 |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 17 | 14:29:54 | 15:06:42 | 36:48.2 | 84.1 | 55.9 | 94.3 | 87.8 | 82.6 | 60.6 |
| 2 | 18 | 15:35:50 | 16:05:53 | 30:02.8 | 70.7 | 56.3 | 94.7 | 68.9 | 67.9 | 64.9 |
| 3 | 19 | 16:08:33 | 16:38:33 | 29:59.8 | 64.4 | 56.3 | 84.3 | 65.2 | 64.7 | 62.3 |
| 4 | 20 | 16:41:07 | 17:16:42 | 35:34.7 | 58.4 | 56.1 | 74.7 | 60.1 | 57.6 | 56.7 |
| 5 | 21 | 17:19:06 | 17:45:04 | 25:58.1 | 64.3 | 56.1 | 81.8 | 65.6 | 60.9 | 57.1 |
| 6 | 22 | 18:08:39 | 18:20:00 | 11:20.8 | 60.0 | 56.0 | 76.8 | 62.4 | 58.7 | 56.7 |
| 7 | 23 | 18:28:13 | 18:39:35 | 11:22.0 | 57.8 | 55.8 | 73.4 | 58.8 | 57.1 | 56.2 |
| DAY SAMPLING | | | | | 65.07 | | | | | |
| | | | | | 43.75 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 17 th Ward | Land use pattern | Commercial |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11 41'46" N |
| | | Longitude | 77 58'1" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 43 | 7:15:19 | 7:45:20 | 30:00.8 | 79.3 | 69.2 | 96.3 | 82.2 | 77.8 | 74.5 |
| 2 | 45 | 7:46:38 | 8:16:50 | 30:12.2 | 85.1 | 69.0 | 110.0 | 87.5 | 81.4 | 77.1 |
| 3 | 47 | 8:18:53 | 8:48:55 | 30:01.6 | 84.8 | 70.6 | 117 | 87.3 | 81.7 | 77.7 |
| 4 | 49 | 8:50:33 | 9:20:34 | 30:00.7 | 83.7 | 69.9 | 107.9 | 85.8 | 80.0 | 75.5 |
| 5 | 51 | 9:26:32 | 9:56:33 | 30:00.8 | 82.7 | 69.5 | 106.8 | 85.4 | 78.9 | 75.4 |
| 6 | 53 | 9:58:11 | 10:28:12 | 30:00.6 | 82.5 | 69.6 | 107.4 | 85.0 | 79.0 | 75.1 |
| 7 | 55 | 10:35:39 | 11:05:40 | 30:00.8 | 83.9 | 69.5 | 108.3 | 86.2 | 80.2 | 76.0 |
| 8 | 57 | 11:07:02 | 11:38:23 | 31:20.6 | 84.9 | 70.3 | 115 | 87.3 | 81.8 | 77.6 |
| 9 | 59 | 12:01:55 | 12:31:56 | 30:00.7 | 85.4 | 61.9 | 108.3 | 88.0 | 82.2 | 74.8 |
| 10 | 61 | 12:33:24 | 13:03:26 | 30:02.2 | 93.8 | 56.5 | 118.4 | 85.3 | 79.8 | 72.3 |
| 11 | 63 | 13:04:21 | 13:34:22 | 30:01.2 | 82.0 | 56.2 | 102.9 | 83.8 | 74.7 | 63.3 |
| 12 | 65 | 13:50:53 | 14:20:54 | 30:00.7 | 79.7 | 68.2 | 107.4 | 78.2 | 68.7 | 59.1 |

| | | | | | | | | | | |
|----|----|--------------|----------|---------|-------|------|-------|------|------|------|
| 13 | 67 | 14:21:54 | 14:52:08 | 30:14.0 | 75.1 | 68.8 | 105.1 | 74.8 | 59.5 | 56.2 |
| 14 | 69 | 14:53:25 | 15:23:35 | 30:10.2 | 71.8 | 56.0 | 96.1 | 79.9 | 77.4 | 74.0 |
| 15 | 71 | 15:24:37 | 15:54:38 | 30:00.7 | 78.2 | 91.2 | 91.2 | 79.9 | 77.4 | 74.4 |
| 16 | 73 | 15:56:45 | 16:17:46 | 21:01.5 | 78.9 | 69.8 | 98.6 | 80.9 | 78.2 | 78.2 |
| | | DAY SAMPLING | | 100 % | 81.75 | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------------|
| Location | 18th ward | Land use pattern | Silence/Background |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11 41'33" N |
| | | Longitude | 77 58'39" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|---------------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 54 | 16:47:14 | 17:17:15 | 0:30:01 | 53.3 | 40.5 | 83.5 | 65.5 | 45.5 | 42.4 |
| 2 | 55 | 17:24:12 | 17:54:14 | 0:30:02 | 48.3 | 40.7 | 73.3 | 51.2 | 44.2 | 42.3 |
| 3 | 56 | 17:59:56 | 18:29:57 | 0:30:01 | 46.7 | 41.6 | 69.4 | 48.5 | 45.5 | 43.5 |
| 4 | 57 | 18:33:57 | 19:03:59 | 0:30:02 | 51.1 | 41.9 | 72.1 | 53.8 | 47.4 | 44.4 |
| 5 | 58 | 19:11:00 | 19:41:03 | 0:30:03 | 48.8 | 42.4 | 74 | 51.3 | 46.8 | 44.6 |
| 6 | 59 | 19:42:03 | 20:12:16 | 0:30:13 | 48.2 | 43.1 | 69.9 | 50.2 | 46.8 | 45 |
| 7 | 60 | 20:14:10 | 20:44:18 | 0:30:08 | 47.4 | 43.3 | 69.4 | 49.5 | 46.4 | 44.9 |
| 8 | 61 | 20:49:21 | 21:19:33 | 0:30:12 | 51.5 | 44.1 | 81.5 | 52.3 | 48.9 | 46.6 |
| 9 | 62 | 20:14:10 | 20:44:33 | 0:30:23 | 47.2 | 43.4 | 66.8 | 48.5 | 46.6 | 45.5 |
| DAY SAMPLING | | | | | 49.06 | | | | | |
| | | | | 56.25 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------------|
| Location | 18th ward | Land use pattern | Silence/Background |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11 41'33" N |
| | | Longitude | 77 58'39" E |

NIGHT TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ | |
|----------------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|--|
| 1 | 63 | 21:53:22 | 22:23:28 | 0:30:06 | 46.8 | 43 | 69.6 | 48.4 | 45.9 | 44.5 | |
| 2 | 64 | 22:25:08 | 22:55:06 | 0:29:58 | 46.6 | 42.7 | 63.5 | 47.9 | 45.5 | 44.3 | |
| 3 | 65 | 22:55:58 | 23:26:00 | 0:30:02 | 49.3 | 42.8 | 81.8 | 48.1 | 45.8 | 44.3 | |
| 4 | 66 | 23:27:17 | 23:57:18 | 0:30:01 | 51.6 | 40.3 | 83.2 | 43.5 | 41 | 40.7 | |
| 5 | 67 | 0:17:59 | 0:48:17 | 0:30:18 | 54 | 41.6 | 82.1 | 56.7 | 44.7 | 43.2 | |
| 6 | 68 | 0:51:52 | 1:21:54 | 0:30:02 | 73.3 | 40.1 | 108. | 74 | 47.8 | 42.5 | |
| 7 | 69 | 1:22:49 | 1:53:24 | 0:30:35 | 56.4 | 40.8 | 92.2 | 51.3 | 43.2 | 41.7 | |
| 8 | 70 | 4:05:46 | 2:25:13 | 0:30:27 | 49.1 | 41.1 | 67.6 | 52.7 | 43.2 | 42 | |
| 9 | 71 | 2:26:32 | 2:58:44 | 0:32:12 | 55.1 | 42.3 | 95.3 | 50.1 | 46.3 | 44.5 | |
| 10 | 72 | 2:58:51 | 3:29:04 | 0:30:13 | 43 | 40.8 | 66.6 | 43.9 | 42 | 41.3 | |
| 11 | 73 | 3:31:47 | 4:02:15 | 0:30:28 | 44.6 | 40.6 | 75.1 | 43.6 | 41.7 | 41.1 | |
| 12 | 74 | 4:05:46 | 4:32:49 | 0:27:03 | 42.6 | 40.7 | 67.5 | 43.2 | 41.5 | 41 | |
| 13 | 75 | 4:35:10 | 5:05:11 | 0:30:01 | 43.6 | 40.6 | 71.7 | 43.7 | 41.6 | 41 | |
| 14 | 76 | 5:05:56 | 5:35:36 | 0:29:40 | 46.6 | 40.8 | 79.2 | 45.7 | 42.9 | 41.7 | |
| NIGHT SAMPLING | | | | 100 % | 49.62 | | | | | | |
| DAY & NIGHT SAMPLING | | | | 95.83 % | | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------------|
| Location | 18th ward | Land use pattern | Silence/Background |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11 41'33" N |
| | | Longitude | 77 58'39" E |

DAY TIME NOISE (BACKGROUND)

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|----------------------|----------|---------|---------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 77 | 3:15:45 | 3:45:30 | 0:29:45 | 43.9 | 40.9 | 70.9 | 44.5 | 42.7 | 41.7 |
| 2 | 78 | 3:46:58 | 3:58:35 | 0:11:37 | 44.9 | 40.7 | 71.5 | 45.9 | 43.3 | 41.9 |
| 3 | 79 | 4:14:40 | 4:46:41 | 0:32:01 | 55.4 | 40.9 | 94 | 45.2 | 43.3 | 41.9 |
| 4 | 80 | 4:48:17 | 5:18:20 | 0:30:03 | 46.1 | 41.1 | 67.6 | 49.4 | 43.7 | 42.4 |
| 5 | 81 | 5:21:41 | 5:52:08 | 0:30:27 | 49 | 43.3 | 74.5 | 50 | 48.2 | 46.1 |
| DAY SAMPLING | | | | | 46.67 | | | | | |
| DAY & NIGHT SAMPLING | | | | | 31.25 % | | | | | |
| | | | | | 100 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|---|--------------------------|------------------|-----------------------------------|
| Location | Ward 18 | Land use pattern | Residential/ School Background |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11.7341.53 |
| | | Longitude | 77.9510.36 |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|--------------------------|--------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 106 | 10/14/2020 1:36:43 PM | 10/14/2020 2:06:46 PM | 0000:30:04 | 67.0 | 38.5 | 82.4 | 75.5 | 71.6 | 48.7 |
| 2 | 107 | 10/14/2020 2:07:54 PM | 10/14/2020 2:37:54 PM | 0000:30:01 | 64.5 | 35.9 | 81.5 | 66.1 | 61.6 | 46.7 |
| 3 | 108 | 10/14/2020 2:38:57 PM | 10/14/2020 3:08:58 PM | 0000:30:02 | 56.9 | 35.6 | 82.4 | 60.5 | 53.2 | 42 |
| 4 | 109 | 10/14/2020 3:41:18 PM | 10/14/2020 4:09:03 PM | 0000:27:46 | 45.2 | 39.4 | 83.8 | 56.2 | 48.3 | 43.8 |
| 5 | 110 | 10/14/2020 4:10:19 PM | 10/14/2020 4:23:21 PM | 0000:13:03 | 42.7 | 38.7 | 77.3 | 54.1 | 45.1 | 42.9 |
| 6 | 111 | 10/14/2020 4:10:19 PM | 10/14/2020 4:23:21 PM | 0000:13:03 | 42.7 | 38.7 | 77.3 | 54.1 | 45.1 | 42.9 |
| 7 | 112 | 10/14/2020 4:24:35 PM | 10/14/2020 4:40:10 PM | 0000:15:36 | 39.0 | 35.6 | 81.8 | 59.1 | 48.5 | 41.0 |
| 8 | 113 | 10/14/2020 4:41:04 PM | 10/14/2020 5:11:54 PM | 0000:30:51 | 62.9 | 36.8 | 88.6 | 66.7 | 62.6 | 42.3 |
| 9 | 114 | 10/14/2020 5:12:59 PM | 10/14/2020 5:43:14 PM | 0000:30:16 | 55.8 | 38.6 | 83 | 55.7 | 51.5 | 43 |
| 10 | 115 | 10/14/2020 5:47:15 PM | 10/14/2020 6:09:31 PM | 0000:22:17 | 53.2 | 42.1 | 80 | 64 | 52.9 | 48.3 |
| DAY SAMPLING | | | | | 52.06 | | | | | |
| | | | | | 62.5 % | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | Ward 18 | Land use pattern | Residential |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11.7341 |
| | | Longitude | 77.951036 |

With screen (Door closed)

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|------|----------|--------------------------|--------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 106 | 10/14/2020 1:36:43 PM | 10/14/2020 2:06:46 PM | 0000:30:04 | 67.0 | 38.5 | 82.4 | 75.5 | 71.6 | 48.7 |
| 2 | 107 | 10/14/2020 2:07:54 PM | 10/14/2020 2:37:54 PM | 0000:30:01 | 64.5 | 35.9 | 81.5 | 66.1 | 61.6 | 46.7 |
| 3 | 108 | 10/14/2020 2:38:57 PM | 10/14/2020 3:08:58 PM | 0000:30:02 | 56.9 | 35.6 | 82.4 | 60.5 | 53.2 | 42 |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | Ward 18 | Land use pattern | Residential |
| Date of Monitoring | 14.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11.7341 |
| | | Longitude | 77.951036 |

With screen (Door opened)

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|------|----------|--------------------------|--------------------------|------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 113 | 10/14/2020 4:41:04 PM | 10/14/2020 5:11:54 PM | 0000:30:51 | 62.9 | 36.8 | 88.6 | 66.7 | 62.6 | 42.3 |
| 2 | 114 | 10/14/2020 5:12:59 PM | 10/14/2020 5:43:14 PM | 0000:30:16 | 55.8 | 38.6 | 83 | 55.7 | 51.5 | 43 |
| 3 | 115 | 10/14/2020 5:47:15 PM | 10/14/2020 6:09:31 PM | 0000:22:17 | 53.2 | 42.1 | 80 | 64 | 52.9 | 48.3 |
| | | | | | 59.70 | | | | | |

AMBIENT NOISE MONITORING REPORT

| Location | | S.SAKTHIVEL HOUSE | | Land use pattern | | Residential | | | | |
|--|----------|---------------------------|---------------------------|------------------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| Date of Monitoring | | 14.10.2020 | | Geo coordinates | | 11° 41'33" N | | | | |
| Make, Model & serial no. of the Instrument | | Larson Davis, 824, A2008 | | Latitude | | 77° 58'39" E | | | | |
| | | | | Longitude | | | | | | |
| NIGHT TIME NOISE | | | | | | | | | | |
| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
| 1 | 116 | 10/14/2020 9:59:48 PM | 10/14/2020 10:30:18 PM | 0000:30:31 | 37.8 | 36.3 | 62.4 | 43.5 | 39.9 | 38.1 |
| 2 | 117 | 10/14/2020 10:32:05 PM | 10/14/2020 11:05:43 PM | 0000:33:39 | 38 | 35.6 | 61.5 | 40.8 | 38.6 | 37.1 |
| 3 | 118 | 10/14/2020 11:07:00 PM | 10/14/2020 11:46:00 PM | 0000:39:01 | 36.4 | 35.1 | 58.7 | 39.7 | 37.8 | 36.7 |
| 4 | 119 | 10/14/2020 11:48:15 PM | 10/15/2020 12:18:43 AM | 0000:30:29 | 38.2 | 36 | 65 | 40.7 | 38.9 | 37.5 |
| 5 | 120 | 10/15/2020 12:20:02 AM | 10/15/2020 12:52:33 AM | 0000:32:32 | 38.1 | 36.7 | 52.3 | 40.7 | 39.1 | 38.1 |
| 6 | 121 | 10/15/2020 12:53:34 AM | 10/15/2020 1:25:12 AM | 0000:31:39 | 35.6 | 34.8 | 50.7 | 39.8 | 38.2 | 36.7 |
| 7 | 122 | 10/15/2020 1:26:10 AM | 10/15/2020 2:03:14 AM | 0000:37:05 | 36.2 | 33.2 | 49.9 | 38.2 | 36.7 | 35.1 |
| 8 | 123 | 10/15/2020 2:04:05 AM | 10/15/2020 2:35:17 AM | 0000 31:13 | 37.1 | 33.9 | 71.7 | 40.6 | 37.7 | 35.6 |
| 9 | 124 | 10/15/2020 2:36:49 AM | 10/15/2020 3:08:28 AM | 0000:31:40 | 36.7 | 32 | 58.5 | 38.1 | 35.9 | 34.4 |
| 10 | 125 | 10/15/2020 3:09:40 AM | 10/15/2020 3:41:48 AM | 0000:32:09 | 33.7 | 31.4 | 63.5 | 41.5 | 35.7 | 33.3 |
| 11 | 126 | 10/15/2020 4:19:40 AM | 10/15/2020 4:50:03 AM | 0000:30:24 | 38.1 | 33.7 | 66.7 | 41 | 38.4 | 36.3 |
| 12 | 127 | 10/15/2020 4:51:12 AM | 10/15/2020 5:23:44 AM | 0000:32:33 | 36.9 | 33.5 | 61.3 | 40 | 37.7 | 35.8 |
| 13 | 128 | 10/15/2020 5:24:35 AM | 10/15/2020 5:57:09 AM | 0000:32:35 | 41 | 36.5 | 67.6 | 48.9 | 43.3 | 39.2 |
| NIGHT SAMPLING | | | | 100 % | 37.13 | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | Milakaikaranur | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11.711188 |
| | | Longitude | 77.977983 |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 17 | 14:29:54 | 15:06:42 | 0:36:48 | 84.1 | 55.9 | 94.3 | 87.8 | 82.6 | 60.6 |
| 2 | 10 | 6:28:55 | 6:59:01 | 0:30:06 | 70.7 | 56.3 | 94.7 | 68.9 | 67.9 | 64.9 |
| 3 | 35 | 14:13:12 | 3:09:49 | 0:34:34 | 64.4 | 56.3 | 84.3 | 65.2 | 64.7 | 62.3 |
| 4 | 40 | 17:51:22 | 18:21:24 | 0:30:02 | 58.4 | 56.1 | 74.1 | 60.1 | 57.6 | 56.7 |
| 5 | 60 | 20:14:10 | 20:44:18 | 0:30:08 | 57.6 | 55.6 | 72.1 | 58.4 | 55.7 | 54.2 |
| 6 | 21 | 17:19:06 | 17:45:04 | 0:25:58 | 64.3 | 56.1 | 81.6 | 65.6 | 60.9 | 56.7 |
| 7 | 22 | 18:08:39 | 18:20:00 | 0:11:21 | 60 | 56 | 76.8 | 62.4 | 58.7 | 56.7 |
| 8 | 23 | 18:28:13 | 18:39:35 | 0:11:22 | 57.8 | 55.8 | 73.4 | 58.8 | 57.3 | 56.2 |
| DAY SAMPLING | | | | 50 % | 63.97 | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|--------------|
| Location | Jalakandapuram CRV | Land use pattern | Residential |
| Date of Monitoring | 13.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11° 41'44" N |
| | | Longitude | 77° 52'41" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 169 | 14:29:54 | 15:06:42 | 0:36:48 | 47.4 | 44.1 | 75.3 | 61.6 | 52.9 | 47.5 |
| 2 | 171 | 6:28:55 | 6:59:01 | 0:30:06 | 89.3 | 47.9 | 94.5 | 91 | 89.4 | 85.4 |
| 3 | 172 | 14:13:12 | 3:09:49 | 0:34:34 | 90.3 | 84.9 | 93.2 | 91.1 | 89.7 | 87.3 |
| | | | | | 72.44 | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 4th ward | Land use pattern | Residential |
| Date of Monitoring | 16.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11°41'11" N |
| | | Longitude | 77°57'46" E |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | Leq | L _{max} | L _{min} | L ₁₀ | L ₅₀ | L ₉₀ | |
|--------------|----------|---------------------------|---------------------------|------------|----------------|------------------|------------------|-----------------|-----------------|-----------------|-------|
| 1 | 7 | 10/16/2020 10:23:31 PM | 10/16/2020 10:54:26 PM | 0000:30:56 | 48.3 | 69.3 | 42.1 | 55.5 | 47.4 | 45.5 | |
| 2 | 8 | 10/16/2020 10:55:33 PM | 10/16/2020 11:27:04 PM | 0000:31:32 | 47.4 | 56.7 | 43.8 | 48.6 | 47.2 | 45.6 | |
| 3 | 9 | 10/16/2020 11:28:21 PM | 10/16/2020 11:59:05 PM | 0000:30:45 | 51.5 | 61.2 | 42.8 | 52.7 | 51.3 | 46.6 | |
| 4 | 10 | 10/17/2020 12:00:45 AM | 10/17/2020 12:33:04 AM | 0000:32:20 | 54.8 | 68.1 | 42.8 | 57.9 | 52.8 | 45.7 | |
| 5 | 11 | 10/17/2020 12:34:16 AM | 10/17/2020 1:08:13 AM | 0000:33:58 | 57 | 62.6 | 43.5 | 58.2 | 57.1 | 54.6 | |
| 6 | 12 | 10/17/2020 1:11:31 AM | 10/17/2020 1:42:07 AM | 0000:30:37 | 57.4 | 63.5 | 42.4 | 59.5 | 56.8 | 54.0 | |
| DAY SAMPLING | | | | | Leq Average | | | | | | 52.48 |
| | | | | | 37.5 % | | | | | | |

AMBIENT NOISE MONITORING REPORT

| | | | |
|--|--------------------------|------------------|-------------|
| Location | 15 th ward/Mani kandan | Land use pattern | Residential |
| Date of Monitoring | 15.10.2020 | Geo coordinates | |
| Make, Model & serial no. of the Instrument | Larson Davis, 824, A2008 | Latitude | 11.715231 |
| | | Longitude | 77.962556 |

DAY TIME NOISE

| S.No | File No. | Start | End | Duration | L _{eq} | L _{min} | L _{max} | L ₁₀ | L ₅₀ | L ₉₀ |
|--------------|----------|----------|----------|----------|-----------------|------------------|------------------|-----------------|-----------------|-----------------|
| 1 | 33 | 10:53:39 | 11:24:12 | 0:30:33 | 89.1 | 45.1 | 95.8 | 79.2 | 59.2 | 47.3 |
| 2 | 34 | 14:00:16 | 14:06:33 | 0:06:17 | 74.4 | 37.1 | 89.7 | 64.1 | 46.2 | 41.7 |
| 3 | 35 | 14:13:12 | 14:47:46 | 0:34:34 | 60.6 | 44.8 | 76.7 | 63.2 | 59.8 | 50.7 |
| 4 | 36 | 15:28:12 | 15:58:13 | 0:30:01 | 57.2 | 44.6 | 83.6 | 60.5 | 50.3 | 48.8 |
| 5 | 37 | 16:00:52 | 16:30:54 | 0:30:02 | 55.9 | 44.6 | 83.4 | 52.1 | 48.2 | 46.4 |
| 6 | 38 | 16:34:03 | 17:13:35 | 0:39:32 | 54.5 | 44.4 | 82.4 | 55.3 | 49.2 | 46.8 |
| 7 | 39 | 17:19:07 | 17:49:20 | 0:30:13 | 59.5 | 44.3 | 86.8 | 62.5 | 51.6 | 47.5 |
| 8 | 40 | 17:51:22 | 18:21:24 | 0:30:02 | 52.4 | 43.1 | 78.6 | 53.6 | 47.2 | 44.8 |
| 9 | 41 | 18:26:34 | 18:56:44 | 0:30:10 | 50.5 | 45.1 | 76.9 | 52.1 | 46.4 | 43.3 |
| 10 | 42 | 19:00:32 | 19:30:35 | 0:30:03 | 49.1 | 44.2 | 75 | 51.9 | 45.7 | 42.8 |
| 11 | 43 | 20:14:22 | 20:45:32 | 0:31:10 | 47.6 | 44 | 74.7 | 50.6 | 44.8 | 41.9 |
| DAY SAMPLING | | | | 68.75 % | 58.07 | | | | | |

BY RPAD



Tamil Nadu Pollution Control Board

Proceedings.No.SLM1824/GS/DEE/SLM/A/2021/dt 28.10.2021

Sub: TNPC Board- Industries-Issue of show cause notice under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 to the unit of M/s. Gnana prakasam power Loom, SF No.160/2, Tharamangalam village, Omalur Taluk, Salem District, Tharamangalam village, Omalur Taluk, Salem District - Reg.

Ref: 1. The Board's Procs. F.SLM1824/GS/DEE/TNPCB/SLM/A/2014 dated 30.12.2014.
2. Ambient Noise Survey Report conducted by AEL, TNPCB, Salem on 03.02.2021.
3. The Hon'ble NGT order dated 10.07.2020 in O.A.No.103/2020 filed by Thiru.Sakthivel

Tamil Nadu Pollution Control Board serves this notice on you as occupier of the unit of M/s. Gnana prakasam Power Loom, SF No.160/2, Tharamangalam village, Omalur Taluk, Salem District for contravening the provisions of the Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (herein after referred to as the Act).

The unit of M/s.Gnana prakasam power loom, SF No.160/2, Tharamangalam village, Omalur Taluk, Salem District has obtained Consent of the Board vide reference 1st cited with the following conditions.

1. The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below

| Limits in L.eq.-dB(A) | Day time (6 AM to 10 PM) | Night time (10 PM to 6 AM) |
|-----------------------|--------------------------|----------------------------|
| Residential area | 55 | 45 |

2. The unit shall operate and maintain the air pollution control measures so as to achieve AAQ/emission /ANL standards prescribed by the Board.
3. The unit shall operate the power looms between 8.00 Am to 8.00 PM.
4. The unit shall close the doors and windows during operation of the power looms
5. The unit shall lubricate the looms & motors periodically so as to achieve ANL standards prescribed by the Board.

The unit was inspected by the District Environmental Engineer and Assistant Engineer, Tamil Nadu Pollution Control Board, Salem and Ambient Noise level survey was carried out by the Advanced Environmental Laboratory in the vicinity of the unit on 03/02/2021 and found the following violations.

1. Now, the unit was in operation without valid consent of the Board and power loom activity was carried out in the unit.
2. As per the direction of the Hon'ble NGT in O.A.No.103/2020, Noise Level Survey carried out in the vicinity of the premises of M/s. Gnana prakasam power Loom on 03.02.2021 which reveals that the noise level was L_{eq} 68.6 dB (A) & 65.4 dB (A) which is above the prescribed standards of 55 dB (A) during day time in residential area.

Thereby, you are violating the provisions of the Section 21 of the Act, which are offences punishable under Section 37 of the Act with imprisonment for a term which shall not be less than one year and six months, but which may extend to six years and with fine.

30.10.2021

Hence, you are directed to show cause within seven days from the date of receipt of this notice as to why penal action for an offence punishable under section 37 read with should not be initiated against you, as occupier for contravention of the provisions of the section 21 of the Act and also to show cause as to why directions under section 31-A of the Act should not be issued for closure of the unit, stoppage of power supply, water supply etc. to the unit.

It is informed that non-receipt of any reply within the prescribed period will be construed that you have no satisfactory explanation to offer for the above said contravention and action will be taken against you on merits in accordance with law.

The receipt of this proceedings shall be acknowledged.

28/10/17
**District Environmental Engineer,
Tamil Nadu Pollution Control Board
Salem**

To

The Proprietor,
M/s. Gnanaprakasam Power Loom,
SF No.160/2, Kattu velayutha Mudalli Street,
Tharamangalam Post, Omalur Taluk,
Salem District - 636502.



Tamil Nadu Pollution Control Board

Proceedings.No.SLM1851/GS/DEE/SLM/A/2021/dt 28.10.2021

Sub: TNPC Board- Industries-Issue of show cause notice under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 to the unit of M/s.Kuberan Power Loom, SF No.173/1, Tharamangalam village, Omalur Taluk, Salem District - Reg.

Ref: 1. Board's Procs.No.F.SLM/1851/GS/DEE/TN/PCB/SLM/W/2014 dated 30.12.2014
2. Ambient Noise Survey Report conducted by AEI., TNPCB, Salem on 23.02.2021.
3. The Hon'ble NGT order dated 10.07.2020 in O.A.No.103/2020 filed by Thiru.Sakthivel.

Tamil Nadu Pollution Control Board serves this notice on you as occupier of the unit of M/s.Kuberan Power Loom, SF No. 173/1, Tharamangalam village, Omalur Taluk, Salem District for contravening the provisions of the Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (herein after referred to as the Act).

The unit of M/s. Kuberan Power Loom, SF.No. 173/1, Tharamangalam village, Omalur Taluk, Salem District has obtained latest Consent of the Board vide reference 1st cited and renewed with certain conditions.

1. The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below

| Limits in L _{eq} dB(A) | Day time (6 AM to 10 PM) | Night time (10 PM to 6 AM) |
|---------------------------------|--------------------------|----------------------------|
| Residential area | 55 | 45 |

2. The unit shall operate and maintain the air pollution control measures so as to achieve AAQ/emission /ANL standards prescribed by the Board.
3. The unit shall operate the power looms between 8.00 Am to 8.00 PM.
4. The unit shall close the doors and windows during operation of the power looms
5. The unit shall lubricate the looms & motors periodically so as to achieve ANL standards prescribed by the Board.

The unit was inspected by the District Environmental Engineer and Assistant Engineer, Tamil Nadu Pollution Control Board, Salem and Ambient Noise level survey was carried out by the Advanced Environmental Laboratory in the vicinity of the unit on 23/02/2021 and found the following violations.

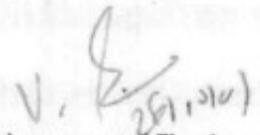
1. Now, the unit was in operation without valid consent of the Board and power loom activity was carried out in the unit.
2. As per the direction of the Hon'ble NGT in O.A.No.103/2020, Noise Level Survey carried out in the vicinity of the premises of M/s. Kuberan power Loom on 23.02.2021 which reveals that the noise level was L_{eq} 65.1dB (A), 67.2 dB (A), 64.2 dB (A) & 68.2dB (A) which is above the prescribed standards of 55 dB (A) during day time in residential area.

Thereby, you are violating the provisions of the Section 21 of the Act, which are offences punishable under Section 37 of the Act with imprisonment for a term which shall not be less than one year and six months, but which may extend to six years and with fine.

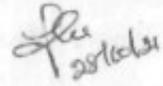
Hence, you are directed to show cause within seven days from the date of receipt of this notice to why penal action for an offence punishable under section 37 read with should not be initiated against you, as occupier for contravention of the provisions of the section 21 of the Act and also to show cause as to why directions under section 31-A of the Act should not be issued for closure of the unit, stoppage of power supply, water supply etc. to the unit.

It is informed that non-receipt of any reply within the prescribed period will be construed that you have no satisfactory explanation to offer for the above said contravention and action will be taken against you on merits in accordance with law.

The receipt of this proceedings shall be acknowledged.


**District Environmental Engineer,
Tamil Nadu Pollution Control Board
Salem**

To
The Proprietor,
M/s. Kuberan Power Loom,
Kuppana kailasa mudali street,
6th ward, Tharamangalam Post, Omalur Taluk,
Salem District - 636502.





Tamil Nadu Pollution Control Board

Proceedings.No.SLM1832/GS/DEE/SLM/A/2021/dt 28.10.2021

Sub: TNPC Board- Industries-Issue of show cause notice under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 to the unit of M/s. Madhu Power Loom, SF No.173/1, Tharamangalam village, Omalur Taluk, Salem District, Tharamangalam village, Omalur Taluk, Salem District - Reg.

Ref: 1. Board's Procs. No. F.SLM1832/GS/DEE/TNPCB/SLM/A/2014, DATED: 30.12.2014.
2. Ambient Noise Survey Report conducted by AEL, TNPCB, Salem dated 23.02.2021.
3. The Hon'ble NGT order dated 10.07.2020 in O.A.No.103/2020 filed by Thiru.Sakthivel

Tamil Nadu Pollution Control Board serves this notice on you as occupier of the unit of M/s. Madhu Power Loom, SF No.173/1, Tharamangalam village, Omalur Taluk, Salem District for contravening the provisions of the Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (herein after referred to as the Act).

The unit of M/s.Madhu Power Loom, SF No.173/1, Tharamangalam village, Omalur Taluk, Salem District has obtained consent of the Board vide reference 1st cited and renewed with certain conditions.

1. The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below

| Limits in L _{eq} dB(A) | Day time (6 AM to 10 PM) | Night time (10 PM to 6 AM) |
|---------------------------------|--------------------------|----------------------------|
| Residential area | 55 | 45 |

2. The unit shall operate and maintain the air pollution control measures so as to achieve AAQ/emission /ANL standards prescribed by the Board.
3. The unit shall operate the power looms between 8.00 Am to 8.00 PM.
4. The unit shall close the doors and windows during operation of the power looms
5. The unit shall lubricate the looms & motors periodically so as to achieve ANL standards prescribed by the Board.

The unit was inspected by the District Environmental Engineer and Assistant Engineer, Tamil Nadu Pollution Control Board, Salem and Ambient Noise level survey was carried out by the Advanced Environmental Laboratory in the vicinity of the unit on 23/02/2021 and found the following violations.

1. Now, the unit was in operation without valid consent of the Board and power loom activity was carried out in the unit.
2. As per the direction of the Hon'ble NGT in O.A.No.103/2020, Noise Level Survey carried out in the vicinity of the premises of M/s. Madhu power Loom on 23.02.2021 which reveals that the noise level was L_{eq} 65.1dB (A), 67.2 dB (A), 64.2 dB (A) & 68.2dB (A) which is above the prescribed standards of 55 dB (A) during day time in residential area.

Thereby, you are violating the provisions of the Section 21 of the Act, which are offences punishable under Section 37 of the Act with imprisonment for a term which shall not be less than one year and six months, but which may extend to six years and with fine.

அனுப்பப்பட்டது
28.10.2021

Hence, you are directed to show cause within three days from the date of receipt of this notice as to why penal action for an offence punishable under section 37 read with should not be initiated against you, as occupier for contravention of the provisions of the section 21 of the Act and also to show cause as to why directions under section 31-A of the Act should not be issued for closure of the unit, stoppage of power supply, water supply etc. to the unit.

It is informed that non-receipt of any reply within the prescribed period will be construed that you have no satisfactory explanation to offer for the above said contravention and action will be taken against you on merits in accordance with law.

The receipt of this proceedings shall be acknowledged.

V. J. 28/11/21

**District Environmental Engineer,
Tamil Nadu Pollution Control Board
Salem**

J. 28/11/21

To

The Proprietor,
M/s. Madhu Power Loom,
Kuppanna kailasa mudali street,
6th ward, Tharamangalam Post, Omalur Taluk,
Salem District - 636502



Tamil Nadu Pollution Control Board

Proceedings.No. F.NA/GS/DEE/SLM/A/2021/dt 28.10.2021

Sub: TNPC Board- Industries-Issue of show cause notice under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 to the unit of M/s.N.Selvaraj Power loom, 6/3-2, Kaatu velayudha mudali Sandhu, Tharamangalam village, Omalur Taluk, Salem District, - Reg.

Ref: 1. Ambient Noise Survey Report conducted by AEL, TNPCB, Salem dated 27.01.2021 & 03.02.2021.
2. The Hon'ble NGT order dated 10.07.2020 in O.A.No.103/2020 filed by Thiru.Sakthivel

Tamil Nadu Pollution Control Board serves this notice on you as occupier of the unit of M/s.N.Selvaraj Power Loom, SF No.160/2, Tharamangalam village, Omalur Taluk, Salem District for contravening the provisions of the Section 21 of the Air (Prevention and Control of Pollution) Act,1981 as amended in 1987 (herein after referred to as the Act).

Whereas the unit of M/s.N.Selvaraj Power loom, 6/3-2,kaatu velayudha mudali Sandhu, Tharamangalam village, Omalur Taluk, Salem District was inspected on 27.01.2021 & 03.02.2021 by the DEE and the AE, TNPCB, Salem and observed the follows,

1. Now, the unit was in operation without consent of the Board.
2. As per the direction of the Hon'ble NGT in O.A.No. 103/2020, Ambient Noise Level Survey was carried out in the vicinity of the premises of M/s. N.Selvaraj Power loom on 27.01.2021 which reveals that the noise level was 69.3 dB (A), 70.0 dB (A), 68.9 dB (A), 74.3 dB (A), 75.9 dB (A), 76.4 dB (A) which is above the prescribed standards of 55 dB (A) during day time in residential area.
3. Also, as per the direction of the Hon'ble NGT in O.A.No. 103/2020, Ambient Noise Level Survey carried out in the vicinity of the premises of M/s. N.Selvaraj Power loom on 03.02.2021 which reveals that the ambient noise level was 68.6 dB (A) & 65.4 dB (A) which is above the prescribed standards of 55 dB (A) during day time in residential area.

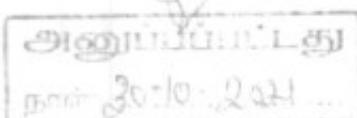
Thereby, you are violating the provisions of the Section 21 of the Act, which are offences punishable under Section 37 of the Act with imprisonment for a term which shall not be less than one year and six months, but which may extend to six years and with fine.

Hence, you are directed to show cause within seven days from the date of receipt of this notice as to why penal action for an offence punishable under section 37 read with should not be initiated against you, as occupier for contravention of the provisions of the section 21 of the Act and also to show cause as to why directions under section 31-A of the Act should not be issued for closure of the unit, stoppage of power supply, water supply etc. to the unit.

It is informed that non-receipt of any reply within the prescribed period will be construed that you have no satisfactory explanation to offer for the above said contravention and action will be taken against you on merits in accordance with law.

The receipt of this proceeding shall be acknowledged.

District Environmental Engineer,
Tamil Nadu Pollution Control Board
Salem



Handwritten signature and date stamp: 28/10/21

as to why directions under section 31-A of the Act should not be issued for closure of the unit, stoppage of power supply, water supply etc. to the unit.

It is informed that non-receipt of any reply within the prescribed period will be construed that you have no satisfactory explanation to offer for the above said contravention and action will be taken against you on merits in accordance with law.

The receipt of this proceedings shall be acknowledged.

V. R. (25/10/21)
**District Environmental Engineer,
Tamil Nadu Pollution Control Board
Salem.**

To

The Proprietor,
M/s. P. Manoharan Power Loom,
Amani Palaniapan Mudhali street,
6th ward, Tharamangalam Post, Omalur Taluk,
Salem District - 636502.



Tamil Nadu Pollution Control Board

Proceedings.No.SLM1849/GS/DEE/SLM/A/2021/dt 28.10.2021

Sub: TNPC Board- Industries-Issue of show cause notice under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 to the unit of M/s.Selvaraj Power Loom, Tharamangalam village, Omalur Taluk, Salem District - Reg.

Ref: 1. The Board's Procs. No.SLM1849/GS/DEE/TNPCB/SLM/A/2014 dated 30.12.2014
2. Ambient Noise Survey report conducted by AEL, TNPCB,Salem on 03.02.2021.
3. The Hon'ble NGT order dated 10.07.2020 in O.A.No.103/2020 filed by Thiru.Sakthivel

Tamil Nadu Pollution Control Board serves this notice on you as occupier of the unit of M/s. Selvaraj Power Loom, Tharamangalam village, Omalur Taluk, Salem District for contravening the provisions of the Section 21 of the Air (Prevention and Control of Pollution) Act,1981 as amended in 1987 (herein after referred to as the Act).

The unit of M/s.Selvaraj Power Loom, Tharamangalam village, Omalur Taluk, Salem District has obtained consent of the Board vide reference 1st cited with the following conditions.

1. The Ambient Noise Level in the industrial plant area shall not exceed the limits prescribed below

| Limits in L.eq.-dB(A) | Day time (6 AM to 10 PM) | Night time (10 PM to 6 AM) |
|-----------------------|--------------------------|----------------------------|
| Residential area | 55 | 45 |

2. The unit shall operate and maintain the air pollution control measures so as to achieve AAQ/emission /ANL standards prescribed by the Board.
3. The unit shall operate the power looms between 8.00 Am to 8.00 PM.
4. The unit shall close the doors and windows during operation of the power looms
5. The unit shall lubricate the looms & motors periodically so as to achieve ANL standards prescribed by the Board.

The unit was inspected by the District Environmental Engineer and Assistant Engineer, Tamil Nadu Pollution Control Board, Salem and Ambient Noise level survey was carried out by the Advanced Environmental Laboratory in the vicinity of the unit on 03/02/2021 and found the following violations.

1. Now, the unit was in operation without valid consent of the Board and power loom activity was carried out in the unit.
2. As per the direction of the Hon'ble NGT in O.A.No.103/2020, Ambient Noise Level Survey carried out in the vicinity of the premises of M/s.Selvaraj Power loom on 03.02.2021 which reveals that the noise level L_{eq} was 68.6 dB (A) & 65.4 dB(A) which is above the prescribed standards of 55 dB (A) during day time in residential area.

Thereby, you are violating the provisions of the Section 21 of the Act, which are offences punishable under Section 37 of the Act with imprisonment for a term which shall not be less than one year and six months, but which may extend to six years and with fine.

Hence, you are directed to show cause within seven days from the date of receipt of this notice as to why penal action for an offence punishable under section 37 read with should not be initiated against you, as occupier for contravention of the provisions of the section 21 of the Act and also to show cause

அனுப்பப்பட்டது
 நாள்: 03.10.2021

as to why directions under section 31-A of the Act should not be issued for closure of the unit, stoppage of power supply, water supply etc. to the unit.

It is informed that non-receipt of any reply within the prescribed period will be construed that you have no satisfactory explanation to offer for the above said contravention and action will be taken against you on merits in accordance with law.

The receipt of this proceedings shall be acknowledged.

V. S.
28/10/21

**District Environmental Engineer,
Tamil Nadu Pollution Control Board
Salem**

28/10/21

To

The Proprietor,
M/s. Selvaraj Power Loom,
New 6th Ward,
Tharamangalam Post, Omalur Taluk,
Salem District - 636502.

BY RPAD



Tamil Nadu Pollution Control Board

Proceedings.No. F.NA/GS/DEE/SLM/A/2021/dt 01.11.2021

Sub: TNPC Board- Industries-Issue of show cause notice under Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 to the unit of M/s.A.Muthulingam Power loom, 6th ward, Kaatu velayudha mudali Sandhu, Tharamangalam village, Omalur Taluk, Salem District - Reg.

Ref: 1. Ambient Noise Survey Report conducted by AEL, TNPCB, Salem dated 03.02.2021.
2. The Hon'ble NGT order dated 10.07.2020 in O.A.No.103/2020 filed by Thiru.Sakthivel

Tamil Nadu Pollution Control Board serves this notice on you as occupier of the unit of M/s.A.Muthulingam Power loom, 6th ward, Kaatu velayudha mudali Sandhu, Tharamangalam village, Omalur Taluk, Salem District for contravening the provisions of the Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 as amended in 1987 (herein after referred to as the Act).

Whereas the unit of M/s.A.Muthulingam Power loom, 6th ward, kaatu velayudha mudali Sandhu, Tharamangalam village, Omalur Taluk, Salem District was inspected on 03.02.2021 by the DEE and the AE, TNPCB, Salem and observed the follows,

1. Now, the unit was in operation without consent of the Board and the power loom activity was carried out in the unit.
2. Also, as per the direction of the Hon'ble NGT in O.A.No. 103/2020, Ambient Noise Level Survey was carried out in the vicinity of the premises of M/s.A.Muthulingam power loom on 03.02.2021 which reveals that the Ambient noise level L_{eq} was 68.6 dB (A) & 65.4 dB(A) which is above the prescribed standards of 55 dB (A) during day time in residential area.

Thereby, you are violating the provisions of the Section 21 of the Act, which are offences punishable under Section 37 of the Act with imprisonment for a term which shall not be less than one year and six months, but which may extend to six years and with fine.

Hence, you are directed to show cause within seven days from the date of receipt of this notice as to why penal action for an offence punishable under section 37 read with should not be initiated against you, as occupier for contravention of the provisions of the section 21 of the Act and also to show cause as to why directions under section 31-A of the Act should not be issued for closure of the unit, stoppage of power supply, water supply etc. to the unit.

It is informed that non-receipt of any reply within the prescribed period will be construed that you have no satisfactory explanation to offer for the above said contravention and action will be taken against you on merits in accordance with law.

The receipt of this proceeding shall be acknowledged.

District Environmental Engineer,
Tamil Nadu Pollution Control Board
Salem

To

The Proprietor,
M/s.A.Muthulingam Power loom, 6th ward, Kaatu velayudha mudali Sandhu,
Tharamangalam village, Omalur Taluk, Salem District -636 502.

சென்னை
02/11/2021

V. S. Sakthivel
01/11/21
ok